

Minutes of the Meeting No. 12/15 scheduled on 30.10.2014 (actually held on 14.11.2014) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri Jasbir Singh, Consultant, Deptt. of C&PC(Chem. Div.) , Shastri Bhavan, New Delhi.
3. Shri A.K. Aggarwal, Addl. Industrial Adviser, Deptt of C&PC(PC Div), Shastri Bhavan, New Delhi
4. Ms. Dona Ghosh, Dy.Director General of Foreign Trade, Udyog Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.11 /15 for confirmation and confirmed and adopted the same without any change.

Case No M-108 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/85/50/205/AM09/DES-IV RLA F.No. 02/24/040/00209/AM09 Lic.No.0210120639 dated 4.12.2008
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks. The case is re-listed for 3-12-2014.

Case No M-109 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/50/970/AM12/DES-IV RLA F.No. 02/24/040/00226/AM12 Lic.No.0210174637 dated 28.02.2012
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks. The case is re-listed for 3-12-2014.

अजय कुमार शिवस्तवा / AJAY SRIVASTAVA
संयुक्त महानिदेशक / Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग, दिल्ली / Directorate of Commerce
नई दिल्ली / New Delhi

Case No M-110 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Sadhana Nitro Chem Ltd, F.No.01/83/50/424/AM11/DES-IV RLA F.No.03/95/40/433/AM11 Lic. No. 0310591483 dated 8.9.2010
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The Committee considered the case as per agenda. Based on the written clarification/recommendation of TA, Deptt. of C&PC(Chem Div) vide their U.O.No.Nil dated 13.11.2014, Committee decided to correct the description of export item to read as under:-

<u>From</u>	<u>To</u>
Export Item	Export Item
2-Phenylamino-3-methyl-6 (Butylamino) – Spiro-(Isobenzofuran-1 (3H), 9(9H)- Xanthene-3-One (SND 27)	2-Phenylamino-3-methyl-6 (Dibutylamino) – Spiro-(Isobenzofuran-1 (3H), 9(9H)-Xanthene-3-One (SND 27)

The quantities and other descriptions mentioned in the M.No. 32/83 dated 10.11.2010 will remain the same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-111 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Sunshield Chemicals Ltd, Mumbai F.No.01/83/50/920/AM14/DES-IV RLA F.No. 03/95/40/818/AM14 Lic.No.0310765460 dated 10.01.2014
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The Committee considered the case as per agenda. Based on the written clarification/recommendation of TA, Deptt. of C&PC(Chem Div) vide their U.O.No.Nil dated 13.11.2014 stating that there is no scope for enhancement of quantity of import. The Committee decided to reject the case.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No M-112 NC No.12/15 Dated 30.10.2014 (	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/50/66/AM13/DES-IV RLA F.No. 02/24/040/03/AM13
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अजय श्रीवास्तव/AJAY SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Minutes of the Meeting No. 12/15 scheduled on 30.10.2014 (actually held on 14.11.2014) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri Jasbir Singh, Consultant, Deptt. of C&PC(Chem. Div.) , Shastri Bhavan, New Delhi.
3. Shri A.K. Aggarwal, Addl. Industrial Adviser, Deptt of C&PC(PC Div), Shastri Bhavan, New Delhi
4. Ms. Dona Ghosh, Dy. Director General of Foreign Trade, Udyog Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.11 /15 for confirmation and confirmed and adopted the same without any change.

Case No M-108 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/85/50/205/AM09/DES-IV RLA F.No. 02/24/040/00209/AM09 Lic.No.0210120639 dated 4.12.2008
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks. The case is re-listed for 3-12-2014.

Case No M-109 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/50/970/AM12/DES-IV RLA F.No. 02/24/040/00226/AM12 Lic.No.0210174637 dated 28.02.2012
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks. The case is re-listed for 3-12-2014. 

अजय कुमार/ AJAY SRIVASTAVA
संयुक्त महानिदेशक/ Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
राष्ट्रीय विमानन विभाग/ Ministry of Commerce
नई दिल्ली/ New Delhi

Case No M-110 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Sadhana Nitro Chem Ltd, F.No.01/83/50/424/AM11/DES-IV RLA F.No.03/95/40/433/AM11 Lic. No. 0310591483 dated 8.9.2010
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The Committee considered the case as per agenda. Based on the written clarification/recommendation of TA, Deptt. of C&PC(Chem Div) vide their U.O.No.Nil dated 13.11.2014, Committee decided to correct the description of export item to read as under:-

<u>From</u>	<u>To</u>
Export Item	Export Item
2-Phenylamino-3-methyl-6 (Butylamino) – Spiro-(Isobenzofuran-1 (3H), 9(9H)-Xanthene-3-One (SND 27)	2-Phenylamino-3-methyl-6 (Dibutylamino) – Spiro-(Isobenzofuran-1 (3H), 9(9H)-Xanthene-3-One (SND 27)

The quantities and other descriptions mentioned in the M.No. 32/83 dated 10.11.2010 will remain the same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-111 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Sunshield Chemicals Ltd, Mumbai F.No.01/83/50/920/AM14/DES-IV RLA F.No. 03/95/40/818/AM14 Lic.No.0310765460 dated 10.01.2014
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The Committee considered the case as per agenda. Based on the written clarification/recommendation of TA, Deptt. of C&PC(Chem Div) vide their U.O.No.Nil dated 13.11.2014 stating that there is no scope for enhancement of quantity of import. The Committee decided to reject the case.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No M-112 NC No.12/15 Dated 30.10.2014 (	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/50/66/AM13/DES-IV RLA F.No. 02/24/040/03/AM13
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अजय श्रीवास्तव/AJAY SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

held on 14.11.2014)	Lic.No.0210176336 dated 10.04.2012
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The Committee considered the case as per agenda. Based on the written clarification/recommendation of TA, Deptt. of C&PC(Chem Div) vide their U.O.No.Nil dated 13.11.2014 stating that there is no justification for enhancement of quantity of import. Committee decided to maintain status quo.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No M-113 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/503140/AM13/DES-IV RLA F.No. 02/24/040/0061/AM13 Lic.No.0210179269 dated 3.07.2012
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks. The case is re-listed for 3-12-2014.

Case No M-114 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/50/970/AM12/DES-IV RLA F.No. 02/24/040/00226/AM12 Lic.No.0210174637 dated 28.02.2012
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The Committee considered the case as per agenda. Based on the written clarification/recommendation of TA, Deptt. of C&PC(Chem Div) vide their U.O.No.Nil dated 13.11.2014 stating that there is no justification for enhancement of quantity of import. Committee decided to maintain status quo.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No M-115 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Satyam Polyplast, Jaipur F.No.01/83/50/858/AM12/DES-IV RLA F.No. 13/24/40/30/AM12 Lic.No.1310037743 dated 28.11.2011
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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
नई दिल्ली/New Delhi

The Committee considered the case as per agenda and decided to defer for consideration of the case for four weeks for wants of information from the firm to the D/L dated 18.11.2014 issued by Deptt. of C&PC(PC.Div). The case is re-listed for 3.12.2014.

Case No M-116 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/s Makwell Plasticizers (P) Ltd, 1) F.No. 01/83/50/50/AM13/DES-IV RLA 03/95/040/1093/AM12 Lic No.0310690439 dated 12.4.2012 2) F.No.01/83/50/199/AM12 RLA F.No.03/95/40/882/AM11 Lic.No.0310627593 Dated 21.4.2011 3) F.No.01/83/50/114/AM13 RLA F.No.03/95/40/1094/AM12 Lic.No. 0310689296 Dated 2.4.2012 4) F.No.01/83/50/217/AM12 RLA F.No.03/95/40/53/AM12 Lic.No. 0310628464 Dated 28.4.2011 5) F.No.01/83/50/200/AM12 RLA F.No.03/95/40/817/AM Lic. No.0310627594 dated 21.4.2011
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Committee considered the case as per Agenda. Committee decided to defer the case, to re-examine the matter by C&PC (Chemicals). Case deferred for four weeks and re-listed for 3.12.2014.

Case No M-117 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Hitachi KK Manufacturing Co. Kolkata F.No.01/83/50/171/AM09/DES-IV RLA F.No. 02/24/40/311/AM08 Lic.No.0210109810 dated 04.03.2008
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 3-12-2014.

Case No M-118 NC No.120/15	M/ s Servo Plasticchem (P) Ltd, F.No.01/83/50/562/AM11/DES-IV
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संयुक्त निदेशावली/संयुक्त निदेशावली
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
अहं निदेशी/Noted

Dated 30.10.2014 (held on 14.11.2014)	RA F.No. 02/24/040/0125/AM11 Lic. No. 0210149640 dated 26/10/2010
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The Committee considered the case as per agenda. The Committee decided to defer the case stating that the composition has to be indicated in the shipping bill as the firm has indicated the same in their application. The case is re-listed for 3.12.2014.

Case No M-119 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s Chemocid Impex Pvt. Limited F.No. 01/83/50/735/AM12/DES-IV RLA No. 03/94/40/656/AM12 License No. 0310662542 dated 31.10.2011
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Committee considered the case as per agenda and decided to defer the case for four weeks for re-examination of case by TA, C&PC (Chemicals). Re-listed for 3.12.2014

Case No M-120 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/s Baroda Textile Effects Pvt. Limited, Baroda F.No. 01/83/50/764/AM12/DES-IV/Pt. RLA 34//24/040/202/AM12 Lic No. 3410032681 dated 22.12.2011
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Committee considered the case as per Agenda. Committee decided to defer the case, to re-examine the matter by C&PC (Chemicals). Case deferred for four weeks and re-listed for 3.12.2014.

Case No M-121 NC No.12/15 Dated 30.10.2014 (held on 14.11.2014)	M/ s United Phosphorous Ltd, Mumbai F.No.01/83/162/242/AM13/DES-IV
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 3-12-2014.

संयुक्त महानिदेशक/ Joint DGFT
विदेश व्यापार महानिदेशालय
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वाणिज्य विभाग/ Deptt. of Commerce
नई दिल्ली/ New Delhi

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MEETING NUMBER : 12/83-ALC1/2014 MEETING DATE : 30.10.2014

Status:Case
Deferred

Defer
Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(PC Div). Deptt. of C&PC(PC Div) was asked to expedite their comments vide reminder dated 14.7.2014. Re-listed for 3.12.2014.

Status:Case
Deferred

Defer
Date:03.12.2014

Decision : The Case defer for four weeks. Reminder to M/o Coal (Shri D.N. Prasad, Jt. Secretary) issued on 11.3.2014. DO reminder to Jt.Secretary (M/o Coal) issued on 18.6.2014. The case is re-listed for 3.12.2014.

Status:Case
Deferred

3 Defer
Date:03.12.2014

Decision : The Comments considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. DO letter dated 03.06.2014 from JDG to Jt. Secretary, M/O Mines to expedite the comments. The case is re-listed for 3.12.2014.

Status:Case
Deferred

Defer
Date:03.12.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

संयुक्त महानिदेशक/ Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
कमिश्नर, विधान/ Deputy. of Commerce
नई दिल्ली/ New Delhi

Case No.: 20/8/83- ALC1/2012	Party Name: PUNE METAGRAPH	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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5 HQ File :01/83/050/00157/AM13/	RLA File :31/83/040/00257/AM12/	Lic.No/Date:3110054198 11.05.2012	Defer Date:03.12.2014
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Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 12.11.2014 issued by DIPP. The case is re-listed for 3.12.2014.

Case No.: 1/13/83- ALC1/2013	Party Name: SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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6 HQ File :01/83/050/00163/AM14/	RLA File :03/95/040/00054/AM13/	Lic.No/Date:0310694693 15.05.2012	Defer Date:03.12.2014
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Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). Reminders were issued to RA, Mumbai on 17.4.2014 and 14.7.2014. The case is re-listed for 3.12.2014.

Case No.: 40/47/83- ALC1/2012	Party Name: HYDERABAD CHEMICALS LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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7 HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date:0910054301 09.11.2012	Defer Date:03.12.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014.. The case is re-listed for 3.12.2014.

Case No.: 36/5/83- ALC1/2013	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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8 HQ File :01/83/050/00044/AM14/	RLA File :31/83/040/00128/AM13/	Lic.No/Date:3110056284 20.11.2012	Defer Date:03.12.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.: 59/47/83- ALC1/2012	Party Name: KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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9 HQ File :01/83/050/00893/AM13/	RLA File :05/23/040/00387/AM13/	Lic.No/Date:0510341407 20.12.2012	Defer Date:03.12.2014
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Decision :The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 3.12.2014.

संयुक्त सचिव/Joint DGFT
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Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Case No.:50/47/83-ALC1/2012 Party Name:BANKIM PLAST PVT.LTD. Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

10 HQ File :01/83/050/00884/AM13/ RLA File :03/94/040/00803/AM13/ Lic.No/Date:0310717970 21.12.2012 Defer Date:03.12.2014

Decision :Comments awaited form C&PC, PC Division. Deptt. of C&PC(PC Division) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3/13/2014.

Case No.:8/51/83-ALC1/2012 Party Name:VISHNU CHEMICALS LTD., Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

11 HQ File :01/83/050/00914/AM13/ RLA File :09/24/040/00442/AM13/ Lic.No/Date:0910054597 21.12.2012 Defer Date:03.12.2014

Decision :Comments awaited form C&PC)Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3/12/2014.

Case No.:25/47/83-ALC1/2012 Party Name:KANDLA ENERGY AND CHEMICALS LIMITED Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

12 HQ File :01/83/050/00859/AM13/ RLA File :05/23/040/00409/AM13/ Lic.No/Date:0510342817 09.01.2013 Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 3.12.2014.

Case No.:4/51/83-ALC1/2012 Party Name:TCPL PACKAGING LIMITED Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

13 HQ File :01/83/050/00910/AM13/ RLA File :03/95/040/00797/AM13/ Lic.No/Date:0310719967 09.01.2013 Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014 for Central Excise Data. Reminder to firm on 14.7.2014. The case is re-listed for 3.12.2014

Case No.:3/52/83-ALC1/2012 Party Name:PROEC ENERGY LIMITED Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

14 HQ File :01/83/050/00922/AM13/ RLA File :05/24/040/00383/AM13/ Lic.No/Date:0510342979 10.01.2013 Defer Date:03.12.2014

Decision :D/L dated 28.2.2014 issued by Deptt. of C&PC(PC.Div). Reminder to firm was issued on 14.7.2014. The case is re-listed for 3.12.2014.

संयुक्त महानिदेशक/ Joint DGFT
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Directorate General of Foreign Trade
वाणिज्य विभाग/ Deptt. of Commerce
नई दिल्ली/ New Delhi

Case No.:5/5/83-ALC1/2013 **Party Name:**SYNGENTA INDIA LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

15 **HQ File** :01/83/050/00013/AM14/ **RLA File** :31/83/040/00163/AM13/ **Lic.No/Date:**3110057093 12.02.2013 **Defer Date:**03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:47/52/83-ALC1/2012 **Party Name:**INDO COLCHEM LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

16 **HQ File** :01/83/050/00966/AM13/ **RLA File** :08/24/040/00379/AM13/ **Lic.No/Date:**0810118389 14.02.2013 **Defer Date:**03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:80/5/83-ALC1/2013 **Party Name:**KANDLA ENERGY AND CHEMICALS LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

17 **HQ File** :01/83/050/00088/AM14/ **RLA File** :05/23/040/00477/AM13/ **Lic.No/Date:**0510346443 19.02.2013 **Defer Date:**03.12.2014

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 3.12.2014.

Case No.:33/5/83-ALC1/2013 **Party Name:**PANAMA PETROCHEM LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

18 **HQ File** :01/83/050/00041/AM14/ **RLA File** :03/95/040/00901/AM13/ **Lic.No/Date:**0310727299 07.03.2013 **Defer Date:**03.12.2014

Decision :Comments awaited from Deptt. of C&PC(PC Div). Deptt. of C&PC(PC Div) was asked to expedite their comments vide reminder 14.7.2014. The case is re-listed for 3.12.2014

Case No.:35/7/83-ALC1/2013 **Party Name:**BILAG INDUSTRIES PVT. LTD., **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

19 **HQ File** :01/83/050/00136/AM14/ **RLA File** :03/94/040/00928/AM13/ **Lic.No/Date:**0310728672 19.03.2013 **Defer Date:**03.12.2014

Decision :Comments awaited from Deptt. of C&PC(PC Div). Deptt. of C&PC(PC Div) was asked to expedite their comments vide reminder 14.7.2014. The case is re-listed for 3.12.2014

संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

- Case No.:**33/7/83-ALC1/2013 **Party Name:**EXCEL CROP CARE LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred
- 20 **HQ File** :01/83/050/00134/AM14/ **RLA File** :03/94/040/01107/AM13/ **Lic.No/Date:**0310729102 21.03.2013 **Defer** Date:03.12.2014
- Decision :**Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. Re-listed for 3.12.2014.
- Case No.:**88/26/83-ALC1/2013 **Party Name:**ITC LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred
- 21 **HQ File** :01/83/050/00411/AM14/ **RLA File** :09/24/040/00540/AM13/ **Lic.No/Date:**0910055575 27.03.2013 **Defer** Date:03.12.2014
- Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued on 21.11.2013 following by reminder dated 21.1.2014. Another reminder to be issued. The case is re-listed for 3.12.2014.
- Case No.:**13/7/83-ALC1/2013 **Party Name:**BILAG INDUSTRIES PVT. LTD., **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred
- 22 **HQ File** :01/83/050/00114/AM14/ **RLA File** :03/94/040/00935/AM13/ **Lic.No/Date:**0310730096 02.04.2013 **Defer** Date:03.12.2014
- Decision :**Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.
- Case No.:**14/7/83-ALC1/2013 **Party Name:**BILAG INDUSTRIES PVT. LTD., **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred
- 23 **HQ File** :01/83/050/00115/AM14/ **RLA File** :03/94/040/00919/AM13/ **Lic.No/Date:**0310730086 02.04.2013 **Defer** Date:03.12.2014
- Decision :**Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.
- Case No.:**15/7/83-ALC1/2013 **Party Name:**BILAG INDUSTRIES PVT. LTD., **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred
- 24 **HQ File** :01/83/050/00116/AM14/ **RLA File** :03/94/040/00934/AM13/ **Lic.No/Date:**0310730093 02.04.2013 **Defer** Date:03.12.2014
- Decision :**Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

श्रीवास्तव/ALAY SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Case No.:47/7/83-
ALC1/2013

Party Name:CHEMCON
SPECIALITY
CHEMICALS P LTD

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Deferred

25 HQ File
:01/83/050/00148/AM14/

RLA File
:34/24/040/00316/AM13/

Lic.No/Date:3410036586 Defer
05.04.2013 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:51/2/83-
ALC1/2014

Party Name:HANJIN
CHEMICAL INDIA
PVT.LTD.

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Deferred

26 HQ File
:01/83/050/00976/AM14/

RLA File
:05/23/040/00007/AM14/

Lic.No/Date:0510351079 Defer
09.04.2013 Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 3.12.2014.

Case No.:3/5/83-
ALC1/2013

Party Name:ESTEEM
INDUSTRIES PVT. LTD,

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Deferred

27 HQ File
:01/83/050/00011/AM14/

RLA File
:17/24/040/00008/AM14/

Lic.No/Date:1710005297 Defer
22.04.2013 Date:03.12.2014

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). E-mail to RA, Goa issued on 28.10.2014. The case is re-listed for 3.12.2014.

Case No.:77/17/83-
ALC1/2013

Party Name:PIDILITE
INDUSTRIES LIMITED

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
withdrawn

28 HQ File
:01/83/050/00250/AM14/

RLA File
:03/95/040/01041/AM13/

Lic.No/Date:0310732195 Defer Date:
22.04.2013

Decision :The Committee considered the case as per agenda. The unutilized license surrendered by firm has been cancelled by Addl.DGFT, Mumbai as informed vide their letter dated 10.7.2014. Hence, Committee decided to withdraw the case from agenda.

Case No.:24/21/83-
ALC1/2013

Party Name:VIVIMED
LABS LIMITED

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Deferred

29 HQ File
:01/83/050/00310/AM14/

RLA File
:09/24/040/00014/AM14/

Lic.No/Date:0910055852 Defer
23.04.2013 Date:03.12.2014

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail was sent to

Joint DGFT
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
आणिता दिवाण/Deputy. of Commr
नई दिल्ली/New Delhi

12

**Status:Case
Deferred**

Date:03.12.2014

Status:Case
withdrwan

Lic.No/Date:0310732635 Defer Date:
26.04.2013

Status:Case
Deferred

Lic.No/Date:0510352597 Defer
29.04.2013 Date:03.12.2014

Status:Case
Deferred

Lic.No/Date:0810120614 Defer
30.04.2013 Date:03.12.2014

Status:Case
Deferred

श्रीमान् श्री बाबू/ श्री/ श्रीमती श्रीवास्तव
संयुक्त महानिदेशक/ Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग/ Deptt. of Commerce
नई दिल्ली/ New Delhi

HQ File :01/83/050/00450/AM14/ RLA File :06/24/040/00002/AM14/ Lic.No/Date:0610031752 Defer 30.04.2013 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(PC Div). Deptt. of C&PC(PC Div) was asked to expedite their comments vide reminder 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:1/9/83-ALC1/2013 **Party Name:**JK MASTER BATCH PVT.LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

HQ File :01/83/050/00157/AM14/ RLA File :05/23/040/00030/AM14/ Lic.No/Date:0510353100 Defer 03.05.2013 Date:03.12.2014

35 **Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Letter was issued for hard copy on 17.4.2014 and 11.7.2014. Reminder to RA issued by E-mail issued on 28.10.2014. The case is re-listed for 3.12.2014

Case No.:46/17/83-ALC1/2013 **Party Name:**ASIATIC INDUSTRIES **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

36 HQ File :01/83/050/00219/AM14/ RLA File :08/24/040/00041/AM14/ Lic.No/Date:0810120821 Defer 07.05.2013 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:28/17/83-ALC1/2013 **Party Name:**CHEMCON SPECIALITY CHEMICALS P LTD **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

37 HQ File :01/83/050/00201/AM14/ RLA File :34/24/040/00012/AM14/ Lic.No/Date:3410036839 Defer 10.05.2013 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(PC. Div). Deptt. of C&PC(PC. Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:47/17/83-ALC1/2013 **Party Name:**MARUTI MULTICHEM PVT. LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

38 HQ File :01/83/050/00220/AM14/ RLA File :08/24/040/00048/AM14/ Lic.No/Date:0810121118 Defer 15.05.2013 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 3.12.2014.

39 **Case No.:**92/17/83- **Party Name:**CROPNOSYS **Meet No/Date:**12/83- **Status:**Case

श्री श्रीवास्तव/ANIL SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
नई दिल्ली/New Delhi

ALC1/2013	(INDIA) PRIVATE LIMITED	ALC1/2014 30.10.2014	Deferred
HQ File :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0310734662 16.05.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:45/17/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00218/AM14/	RLA File :08/24/040/00062/AM14/	Lic.No/Date:0810121195 17.05.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:23/17/83-ALC1/2013	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:48/17/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00221/AM14/	RLA File :05/23/040/00046/AM14/	Lic.No/Date:0510354795 22.05.2013	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 3.12.2014.

Case No.:27/17/83-ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div.). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder 11.7.2014. The case is re-listed for 3.12.2014.

जय श्रीधर राव/AY SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Case No.:20/26/83-ALC1/2013 **Party Name:**CAMPBOR & ALLIED PRODUCTS LIMITED, **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

49 HQ File :01/83/050/00343/AM14/ RLA File :03/94/040/00170/AM14/ Lic.No/Date:0310736370 03.06.2013 Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 3.12.2014.

Case No.:65/26/83-ALC1/2013 **Party Name:**SUDARSHAN CHEMICAL INDUSTRIES LTD **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

50 HQ File :01/83/050/00388/AM14/ RLA File :31/83/040/00033/AM14/ Lic.No/Date:3110058596 03.06.2013 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder 11.7.2014. The case is re-listed on 3.12.2014.

Case No.:19/26/83-ALC1/2013 **Party Name:**KRISHNA ANTIOXIDANTS PVT. LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Approved

HQ File :01/83/050/00342/AM14/ RLA File :03/94/040/00177/AM14/ Lic.No/Date:0310736582 04.06.2013 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC. Div) vide their U.O.No. 46011/89/2010-PC.II dated 26.2.2014, the Committee decided to approve the case as under :-

51

Export Item	Qty.	Import Item	Qty.
Paraffin Inhibitor U9201	1 Kg	1. Acrylic Acid	0.0576 Kg
		2. Behenyl Alcohol C1822	0.2440 Kg
		3. Mix XYLENE	0.6440 Kg
		4. Benzyl Alcohol	0.0037 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:63/26/83-ALC1/2013 **Party Name:**SUDARSHAN CHEMICAL INDUSTRIES LTD **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

52 HQ File :01/83/050/00386/AM14/ RLA File :31/83/040/00018/AM14/ Lic.No/Date:3110058683 10.06.2013 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder 11.7.2014

अध्यक्ष श्रीकांत कुमार/ALAK SRIVASTAVA
संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
आर्थिक विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

The case is re-listed on 3.12.2014.

Case No.:25/30/83-ALC1/2013 Party Name:GALAXY SURFACTANTS LTD., Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

53 HQ File :01/83/050/00487/AM14/ RLA File :03/94/040/00216/AM14/ Lic.No/Date:0310737259 11.06.2013 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.:98/17/83-ALC1/2013 Party Name:GRAUER & WEIL (INDIA) LIMITED, Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Approved

HQ File :01/83/050/00271/AM14/ RLA File :03/94/040/00180/AM14/ Lic.No/Date:0310738031 18.06.2013 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/60/2011-CH.II dated 24.5.2014, the Committee decided to approve the case as under :-

54

Export Item	Qty.	Import Item	Qty.
1. Zincbrite 16 Zinc Salt	1 Kg	Sodium Cyanide	0.700 Kg
2. Additive for Brass	1 Kg	Sodium Cyanide (Powder)	0.950 Kg
3. Zinthobrite CLZ 937 BP	1 Kg	Boric Acid	0.750 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:26/30/83-ALC1/2013 Party Name:JAWAHAR SAW MILLS PRIVATE LIMITED, Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

55 HQ File :01/83/050/00488/AM14/ RLA File :03/94/040/00241/AM14/ Lic.No/Date:0310738027 18.06.2013 Defer Date:03.12.2014

Decision :DL dated 31.12.2013 followed by reminder dated 24.3.2014 were issued by DIPP. Firm was again reminded by DGFT for furnishing the reply of DL issued by DIPP on 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:70/17/83-ALC1/2013 Party Name:KANDLA ENERGY AND CHEMICALS LIMITED, Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

56 HQ File :01/83/050/00243/AM14/ RLA File :05/23/040/00097/AM14/ Lic.No/Date:0510357867 21.06.2013 Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm

अजय श्रीवास्तव: A. K. SHRIWASTAVA
संयुक्त महानिदेशक Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग, Deptt. of Commerce
नई दिल्ली New Delhi

on 27.5.2014. The case is re-listed for 3.12.2014.

Case No.:12/21/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
57 HQ File :01/83/050/00298/AM14/	RLA File :08/24/040/00107/AM14/	Lic.No/Date:0810122299 27.06.2013	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.			

Case No.:74/26/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
58 HQ File :01/83/050/00397/AM14/	RLA File :08/24/040/00125/AM14/	Lic.No/Date:0810122412 01.07.2013	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to the firm on 22.1.2014. Reminders were issued on 17.4.2014 and 11.7.2014. The case is re-listed for 3.12.2014			

Case No.:13/21/83-ALC1/2013	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
59 HQ File :01/83/050/00299/AM14/	RLA File :10/24/040/00021/AM14/	Lic.No/Date:1010053953 02.07.2013	Defer Date:03.12.2014
Decision : DL dated 17.10.2010 issued by DBT. The case is re-listed for 3.12.2014.			

Case No.:17/21/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
60 HQ File :01/83/050/00303/AM14/	RLA File :05/23/040/00125/AM14/	Lic.No/Date:0510358712 04.07.2013	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 3.12.2014.			

Case No.:71/26/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
61 HQ File :01/83/050/00394/AM14/	RLA File :08/24/040/00098/AM14/	Lic.No/Date:0810122586 05.07.2013	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on			

श्री अशोक कुमार SRINIVASA
संयुक्त महानिदेशक Joint DGFT
निदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग/Dept. of Commerce
नई दिल्ली/New Delhi

22.1.2014. Reminders were issued on 17.4.2014 and 11.7.2014. The case is re-listed for 3.12.2014.

Case No.: 38/30/83- ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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62 HQ File :01/83/050/00500/AM14/	RLA File :08/24/040/00136/AM14/	Lic.No/Date:0810122603 08.07.2013	Defer Date:03.12.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem. Div.). Reminder to TA, Chem Div. issued on 11.7.2014. Re-listed for 3.12.2014.

Case No.: 39/30/83- ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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63 HQ File :01/83/050/00501/AM14/	RLA File :08/24/040/00137/AM14/	Lic.No/Date:0810122602 08.07.2013	Defer Date:03.12.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.: 2/19/83- ALC1/2013	Party Name: PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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64 HQ File :01/83/050/00281/AM14/	RLA File :03/95/040/00198/AM14/	Lic.No/Date:0310741056 10.07.2013	Defer Date:03.12.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder 11.7.2014. The case is re-listed for 3.12.2014.

Case No.: 27/26/83- ALC1/2013	Party Name: KIM CHEMICALS LTD.	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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65 HQ File :01/83/050/00350/AM14/	RLA File :03/94/040/00303/AM14/	Lic.No/Date:0310741761 17.07.2013	Defer Date:03.12.2014
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Decision :The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 3.5.2014 but hard copy not received from RA, Mumbai. Letter issued to RA for hard copy of application on 11.7.2014. The case is re-listed for 3.12.2014.

Case No.: 2/20/83- ALC1/2013	Party Name: PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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66 HQ File :01/83/050/00285/AM14/	RLA File :25/24/040/00003/AM14/	Lic.No/Date:2510004084 24.07.2013	Defer Date:03.12.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of

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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:64/30/83-ALC1/2013 **Party Name:**E I DUPONT INDIA PVT LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

67 HQ File :01/83/050/00526/AM14/ RLA File :34/24/040/00072/AM14/ Lic.No/Date:3410037492 25.07.2013 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014

Case No.:4/19/83-ALC1/2013 **Party Name:**VIVIMED LABS LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

68 HQ File :01/83/050/00283/AM14/ RLA File :09/24/040/00199/AM14/ Lic.No/Date:0910056980 01.08.2013 Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to firm on 22.1.2014 and has been reminded on 17.4.2014. Final reminder was issued on 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:67/26/83-ALC1/2013 **Party Name:**GREENPLY INDUSTRIES LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Approved

HQ File :01/83/050/00390/AM14/ RLA File :02/24/040/00057/AM14/ Lic.No/Date:0210192629 02.08.2013 Defer Date:

Decision : The Committee considered the case as per agenda and based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No. 46011/101/2009-PC-II dated 1.11.2013, Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Double Sided Decorative Laminated Sheets (without barrier paper) average Weight 1.45 Kg +2.5% for 1.00 mm thickness	1 Sq. Meter	1. Kraft Paper (60 -270 GSM) 2. Base Paper (50 -150 GSM) 3. Tissue Paper (20 -38 GSM) 4. Phenol 5. Melamine 6. Methanol 7. BOPP Film	1.016 Kg 0.266 Kg 0.066 Kg 0.318 Kg 0.266 Kg 0.186 Kg 0.011 Kg

Note:-The above norms have been worked out on 1.0 mm thickness with an average weight of 1.45 Kg +/-2.5%/Sq. Meter

2. In the case of variation in thickness/weight, the quantity of item of import i.e. Phenol, Kraft Paper and Methanol to be allowed by adopting following formula :-

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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
प्रतिपक्ष विभाग/Cell of Commerce
नई दिल्ली/New Delhi

$$\frac{A \times B}{C}$$

A= Quantity of Phenol, Kraft Paper and Methanol allowed for 1.00 mm thickness with average weight 1.45 Kg/Sq. meter of the export product

B= The thickness or weight/square meter of Double sided Decorated Laminated Sheets (without barrier paper) to be exported

C= Either the thickness of 1.00 mm or weight of 1.45 Kg +/-2.5%/Sq. Meter of 1.00 mm thickness of the export product

3) The quantity of Base paper, Tissue Paper, Melamine and BOPP Film will remain unchanged irrespective of change in thickness or weight of export product i.e. of Double Sided Decorated Laminated Sheets (without Barrier Paper).

4) The above Norms can be applicable for export product having thickness from 1.00 mm to 30 mm.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:111/26/83- ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
70 HQ File :01/83/050/00434/AM14/	RLA File :08/24/040/00196/AM14/	Lic.No/Date:0810123502 05.08.2013	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.			

Case No.:98/26/83- ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
71 HQ File :01/83/050/00421/AM14/	RLA File :05/24/040/00169/AM14/	Lic.No/Date:0510362195 07.08.2013	Defer Date:03.12.2014
Decision :DL dated 26.11.2013 was issued to firm by Deptt. of C&PC(PC.Div). Reminder dated 14.7.2014 has been issued by DGFT to firm for furnishing the reply of the DL issued by Deptt. of C&PC(PC Div). The case is re-listed for 3.12.2014.			

72 Case No.:46/26/83- ALC1/2013	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
HQ File	RLA File	Lic.No/Date:0310744875	Defer

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नई दिल्ली/ New Delhi

:01/83/050/00369/AM14/ :03/95/040/00286/AM14/ 12.08.2013 Date:03.12.2014

Decision :DL dated 26.11.2013 was issued to firm by Deptt. of C&PC(PC.Div). Reminder dated 14.7.2014 has been issued by DGFT to firm for furnishing the reply of the DL issued by Deptt. of C&PC(PC Div). The case is re-listed for 3.12.2014.

Case No.:8/28/83-ALC1/2013 **Party** Name:INTERNATIONAL CONVEYORS LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Transferred

73 HQ File RLA File Lic.No/Date:0310745144 Defer
:01/83/050/00460/AM14/ :03/94/040/00756/AM13/ 13.08.2013 Date:30.10.2014

Decision :The Committee considered the case as per agenda and decided to transfer the case to NC-VII being the export product under chapter 39.

Case No.:107/26/83-ALC1/2013 **Party Name:**ATUL LIMITED, **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

74 HQ File RLA File Lic.No/Date:0810123843 Defer
:01/83/050/00430/AM14/ :08/24/040/00166/AM14/ 14.08.2013 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:99/26/83-ALC1/2013 **Party Name:**MAHAK DYECHEM INDUSTRIES **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

75 HQ File RLA File Lic.No/Date:0810123892 Defer
:01/83/050/00422/AM14/ :08/24/040/00218/AM14/ 16.08.2013 Date:03.12.2014

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:105/26/83-ALC1/2013 **Party Name:**KANDLA ENERGY AND CHEMICALS LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

76 HQ File RLA File Lic.No/Date:0510362973 Defer
:01/83/050/00428/AM14/ :05/23/040/00215/AM14/ 20.08.2013 Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 3.12.2014.

77 **Case No.:**6/28/83- **Party Name:**JAY **Meet No/Date:**12/83- **Status:**Case

अध्यक्ष श्री अजय श्रीवास्तवा
संयुक्त महानिदेशक/ Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग, भारत सरकार
नई दिल्ली/ New Delhi

ALC1/2013	CHEMICAL INDUSTRIES LTD.,	ALC1/2014 30.10.2014	Deferred
HQ File :01/83/050/00458/AM14/	RLA File :08/24/040/00235/AM14/	Lic.No/Date:0810124125 26.08.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:43/30/83- ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
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78 HQ File :01/83/050/00505/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3010096547 03.09.2013	Defer Date:03.12.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:62/30/83- ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
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79 HQ File :01/83/050/00524/AM14/	RLA File :34/24/040/00082/AM14/	Lic.No/Date:3410037818 04.09.2013	Defer Date:03.12.2014
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Decision :DL dated 21.11.2013 was issued by Deptt. of C&PC(Chem.Div). Reminder issued by DGFT on 24.1.2014 to firm to furnish the DL reply and final reminder was issued on 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:7/30/83- ALC1/2013	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
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80 HQ File :01/83/050/00469/AM14/	RLA File :08/24/040/00247/AM14/	Lic.No/Date:0810124522 05.09.2013	Defer Date:03.12.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:60/34/83- ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
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81 HQ File :01/83/050/00595/AM14/	RLA File :03/94/040/00484/AM14/	Lic.No/Date:0310748782 06.09.2013	Defer Date:03.12.2014
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Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 3.12.2014.

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Case No.:4/30/83-ALC1/2013 Party Name:INDO COLCHEM LIMITED Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

82 HQ File :01/83/050/00466/AM14/ RLA File :08/24/040/00243/AM14/ Lic.No/Date:0810124575 10.09.2013 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div.). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. Re-listed for 3.12.2014.

Case No.:45/30/83-ALC1/2013 Party Name:KALPENA INDUSTRIES LIMITED, Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Approved

HQ File :01/83/050/00507/AM14/ RLA File :02/24/040/00056/AM14/ Lic.No/Date:0210194064 10.09.2013 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/102/2012-PC.II dated 8.8.2014, the Committee decided to approve the case as under :-

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Export Item	Qty.	Import Item	Qty.
Printing Ink	1 Kg	1. Toluene	0.210 Kg
		2. Titanium Dioxide	0.525 Kg
		3. Ethylene Vinyl Acetate Copolymer	0.210 Kg
		4. Vinyl Chloride Acetate Copolymer	0.105 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:46/30/83-ALC1/2013 Party Name:EMAMI BIOTECH LIMITED, Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

84 HQ File :01/83/050/00508/AM14/ RLA File :02/24/040/00080/AM14/ Lic.No/Date:0210194063 10.09.2013 Defer Date:03.12.2014

Decision :DL issued by DC(MSME). Reminder to be issued. The case re-listed for 3.12.2014.

85 Case No.:8/30/83-ALC1/2013 Party Name:ASIATIC INDUSTRIES Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

HQ File RLA File Lic.No/Date:0810124724 Defer

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राजिस्टर विभाग/Deptt. of Commerce
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:01/83/050/00470/AM14/ :08/24/040/00262/AM14/ 12.09.2013 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Dptt. Of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:63/34/83-ALC1/2013 **Party Name:**CHEMINOVA INDIA LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

86 HQ File RLA File Lic.No/Date:0310749470 Defer
:01/83/050/00598/AM14/ :03/94/040/00513/AM14/ 13.09.2013 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:1/33/83-ALC1/2013 **Party Name:**SHOBIKAA IMPEX, **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

87 HQ File RLA File Lic.No/Date:3210067446 Defer
:01/83/050/00533/AM14/ :32/24/040/00008/AM14/ 18.09.2013 Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that reply from the firm has been received and is being sent to Deptt. of C&PC(PC Div). The case is re-listed for 3.12.2014.

Case No.:52/30/83-ALC1/2013 **Party Name:**PARIJAT INDUSTRIES (INDIA) PVT.LTD., **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

88 HQ File RLA File Lic.No/Date:3310027661 Defer
:01/83/050/00514/AM14/ :33/24/040/00008/AM14/ 20.09.2013 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:31/34/83-ALC1/2013 **Party Name:**KIRAN GLOBAL CHEMS LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

89 HQ File RLA File Lic.No/Date:0510366375 Defer
:01/83/050/00566/AM14/ :05/23/040/00162/AM14/ 20.09.2013 Date:03.12.2014

Decision :DL dated 12.2.2014 followed by reminder dated 13.3.2014 issued by Deptt. of C&PC(Chem.Div). Reminder was issued by DGFT on 14.7.2014 to firm to furnish the reply of DL issued by Deptt. of C&PC(Chem Div) . The case is re-listed for 3.12.2014

90 **Case No.:**23/34/83-ALC1/2013 **Party Name:**BRAKEWEL AUTOMOTIVE **Meet No/Date:**12/83-ALC1/2014 **Status:**Case Approved

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Directorate General of Foreign Trade
व्यापार विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

COMPONENTS(I)P.LTD.

30.10.2014

HQ File

RLA File

Lic.No/Date:0510366412 Defer Date:

:01/83/050/00558/AM14/

:05/23/040/00180/AM14/

23.09.2013

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/178/13-TSW dated 10.11.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Clutch Facings & Brake Linings (Auto Parts)	1 MT	1. Glass Rovings / Fibre (Different Grades)	0.190 MT
		2. Phenol	0.390 MT
		3. Asbestos Fibre (White Chrysotile)	0.50 MT
		4. Melamine Resin	0.214 MT
		5. Toluene (Petroleum Product)	0.7135 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:22/34/83-
ALC1/2013

Party Name:MAHALAXMI
POLYPACK PVT.LTD.

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Deferred

91 HQ File
:01/83/050/00557/AM14/

RLA File
:05/24/040/00220/AM14/

Lic.No/Date:0510366703 Defer
25.09.2013 Date:03.12.2014

Decision :DL dated 14.3.2014 has been issued by Deptt. of C&PC(PC.Div). Reminder dated 14.7.2014 was issued by DGFT to firm to furnish the reply of DL issued by PC Division. The case is re-listed for 3.12.2014.

Case No.:13/34/83-
ALC1/2013

Party Name:INDO
COLCHEM LIMITED

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Deffered

92 HQ File
:01/83/050/00548/AM14/

RLA File
:08/24/040/00223/AM14/

Lic.No/Date:0810125172 Defer
27.09.2013 Date:30.10.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.:2/34/83-
ALC1/2013

Party Name:ANKIT
INDUSTRIES

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Deferred

93 HQ File
:01/83/050/00537/AM14/

RLA File
:08/24/040/00287/AM14/

Lic.No/Date:0810125252 Defer
30.09.2013 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated

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14.7.2014. The case is re-listed for 3.12.2014.

94	Case No.:4/36/83-ALC1/2013	Party Name:JAMES WALKER INMARCO INDUSTRIES PVT. LTD.,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case withdrawn
	HQ File :01/83/050/00619/AM14/	RLA File :03/94/040/00571/AM14/	Lic.No/Date:0310751606 30.09.2013	Defer Date:

Decision :The Committee considered the case as per agenda and noted that Addl.DGFT, Mumbai vide e-mail dated 31/10/2014 has intimated that the license was issued on repeat basis. The Committee decided to withdraw the case.

95	Case No.:7/28/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00459/AM14/	RLA File :30/24/040/00033/AM14/	Lic.No/Date:3010097273 03.10.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

96	Case No.:6/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00541/AM14/	RLA File :08/24/040/00274/AM14/	Lic.No/Date:0810125294 03.10.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

97	Case No.:65/34/83-ALC1/2013	Party Name:R. K. INDUSTRIES	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00600/AM14/	RLA File :34/24/040/00161/AM14/	Lic.No/Date:3410038103 03.10.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

98	Case No.:1/34/83-ALC1/2013	Party Name:ARUNAYA ORGANICS PVT. LTD.	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00536/AM14/	RLA File :08/24/040/00299/AM14/	Lic.No/Date:0810125589 11.10.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed

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Directorate General of Foreign Trade
वाणिज्य विभाग/ Deptt. of Commerce
नई दिल्ली/ New Delhi

for 3.12.2014.

Case No.:1/30/83- ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
99 HQ File :01/83/050/00463/AM14/	RLA File :08/24/040/00277/AM14/	Lic.No/Date:0810125597 14.10.2013	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and has been reminded on 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:2/30/83- ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
100 HQ File :01/83/050/00464/AM14/	RLA File :08/24/040/00278/AM14/	Lic.No/Date:0810125598 14.10.2013	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and reminder has been issued on 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:4/34/83- ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
101 HQ File :01/83/050/00539/AM14/	RLA File :08/24/040/00312/AM14/	Lic.No/Date:0810125595 14.10.2013	Defer Date:03.12.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:7/34/83- ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
102 HQ File :01/83/050/00542/AM14/	RLA File :08/24/040/00310/AM14/	Lic.No/Date:0810125593 14.10.2013	Defer Date:03.12.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:9/34/83- ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00544/AM14/	RLA File :08/24/040/00298/AM14/	Lic.No/Date:0810125615 14.10.2013	Defer Date:03.12.2014

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नई दिल्ली / New Delhi

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.:10/34/83- ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
104 HQ File :01/83/050/00545/AM14/	RLA File :08/24/040/00297/AM14/	Lic.No/Date:0810125614 14.10.2013	Defer Date:03.11.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 3.11.2014.

Case No.:11/34/83- ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
105 HQ File :01/83/050/00546/AM14/	RLA File :08/24/040/00241/AM14/	Lic.No/Date:0810125596 14.10.2013	Defer Date:03.11.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 3.11.2014.

Case No.:14/34/83- ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
106 HQ File :01/83/050/00549/AM14/	RLA File :08/24/040/00311/AM14/	Lic.No/Date:0810125594 14.10.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:12/34/83- ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
107 HQ File :01/83/050/00547/AM14/	RLA File :08/24/040/00322/AM14/	Lic.No/Date:0810125648 15.10.2013	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter was sent/issued on 11.7.2014. The case is re-listed for 3.12.2014.

Case No.:21/34/83- ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
108 HQ File :01/83/050/00556/AM14/	RLA File :05/23/040/00304/AM14/	Lic.No/Date:0510368919 21.10.2013	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm

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on 27.5.2014. The case is re-listed for 3.12.2014.

109	Case No.: 33/41/83- ALC1/2013	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00675/AM14/	RLA File :03/94/040/00648/AM14/	Lic.No/Date:0310755086 23.10.2013	Defer Date:03.12.2014

Decision :: The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 3.12.2014.

110	Case No.: 9/47/83- ALC1/2013	Party Name: SIFLON DRUGS	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00825/AM14/	RLA File :09/24/040/00337/AM14/	Lic.No/Date:0910058068 29.10.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.

111	Case No.: 23/47/83- ALC1/2013	Party Name: KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00839/AM14/	RLA File :05/23/040/00308/AM14/	Lic.No/Date:0510369779 29.10.2013	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 3.12.2014.

112	Case No.: 7/41/83- ALC1/2013	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00649/AM14/	RLA File :03/95/040/00532/AM14/	Lic.No/Date:0310756115 30.10.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

113	Case No.: 5/36/83- ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00620/AM14/	RLA File :08/24/040/00333/AM14/	Lic.No/Date:0810126196 31.10.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated

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11.7.2014. The case is re-listed for 3.12.2014.

	Case No.: 34/41/83- ALC1/2013	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
114	HQ File :01/83/050/00676/AM14/	RLA File :03/94/040/00690/AM14/	Lic.No/Date: 0310756682 01.11.2013	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 3.12.2014.

	Case No.: 4/47/83- ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
115	HQ File :01/83/050/00820/AM14/	RLA File :03/94/040/00671/AM14/	Lic.No/Date: 0310757206 07.11.2013	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter issued for CE Data on 17.4.2014. Reminder issued on 11.7.2014. The case is re-listed for 3.12.2014.

	Case No.: 62/2/83- ALC1/2014	Party Name: STERICON PHARMA PVT.LTD.,	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
116	HQ File :01/83/050/00019/AM15/	RLA File :07/24/040/00279/AM14/	Lic.No/Date: 0710099790 20.11.2013	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.

	Case No.: 1/36/83- ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
117	HQ File :01/83/050/00616/AM14/	RLA File :08/24/040/00361/AM14/	Lic.No/Date: 0810126609 22.11.2013	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. The case is re-listed for 3.12.2014

	Case No.: 2/36/83- ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
118	HQ File :01/83/050/00617/AM14/	RLA File :08/24/040/00360/AM14/	Lic.No/Date: 0810126610 22.11.2013	Defer Date:03.12.2014

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Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. The case is re-listed for 3.12.2014

Case No.: 17/47/83-ALC1/2013 **Party Name:** ASHA PENN COLOR PVT.LTD. **Meet No/Date:** 12/83-ALC1/2014 30.10.2014 **Status:** Case Approved

HQ File : 01/83/050/00833/AM14/ **RLA File** : 03/94/040/00699/AM14/ **Lic.No/Date:** 0310759674 28.11.2013 **Defer Date:**

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/136/2006-PC.II dated 12.5.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Cellulose Acetate Butyrate Pigmented Chips	1 Kg	1. Cellulose Acetate Butyrate Resin	1.02 Kg/Kg content in the export product
		2. Relevant Inorganic Pigments	- do -
		3. Additive i.e. Dodecyl / Alkyl Sulphonate based Solution (Additive Content 13.64%)	- do -

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 2/47/83-ALC1/2013 **Party Name:** VISHNU CHEMICALS LTD., **Meet No/Date:** 12/83-ALC1/2014 30.10.2014 **Status:** Case Deferred

120 **HQ File** : 01/83/050/00818/AM14/ **RLA File** : 09/24/040/00401/AM14/ **Lic.No/Date:** 0910058406 29.11.2013 **Defer Date:** 03.11.2014

Decision : DL dated 19.8.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. The case is re-listed for 3.11.2014.

Case No.: 3/37/83-ALC1/2013 **Party Name:** INDO COLCHEM LIMITED **Meet No/Date:** 12/83-ALC1/2014 30.10.2014 **Status:** Case Deferred

121 **HQ File** : 01/83/050/00625/AM14/ **RLA File** : 08/24/040/00379/AM14/ **Lic.No/Date:** 0810126837 03.12.2013 **Defer Date:** 03.12.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

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Case No.: 42/2/83- ALC1/2014	Party Name: GALAXY IMPEX (INDIA)	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
122 HQ File :01/83/050/00967/AM14/	RLA File :13/24/040/00039/AM14/	Lic.No/Date:1310045266 03.12.2013	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

Case No.: 6/47/83- ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
123 HQ File :01/83/050/00822/AM14/	RLA File :03/94/040/00672/AM14/	Lic.No/Date:0310760754 05.12.2013	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

Case No.: 32/47/83- ALC1/2013	Party Name: ROSS CHEMPACK PRIVATE LTD	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
124 HQ File :01/83/050/00848/AM14/	RLA File :34/24/040/00174/AM14/	Lic.No/Date:3410038658 09.12.2013	Defer Date:03.12.2014
Decision : Comments awaited from DC(MSME). Re-listed for 3.12.2014.			

Case No.: 20/47/83- ALC1/2013	Party Name: SARAF CHEMICALS LTD.	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
125 HQ File :01/83/050/00836/AM14/	RLA File :03/95/040/00721/AM14/	Lic.No/Date:0310761162 10.12.2013	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to defer the case for four weeks for wants of information from the firm to the D/L dated 21.10.2014 issued by Deptt. of C&PC(PC. Div) . The case is re-listed for 3.12.2014.			

Case No.: 2/39/83- ALC1/2013	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
126 HQ File :01/83/050/00637/AM14/	RLA File :31/83/040/00101/AM14/	Lic.No/Date:3110061566 16.12.2013	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.			

127 Case No.: 30/47/83-	Party Name: R. K.	Meet No/Date: 12/83-	Status: Case
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ALC1/2013	INDUSTRIES	ALC1/2014 30.10.2014	Deferred
HQ File :01/83/050/00846/AM14/	RLA File :34/24/040/00229/AM14/	Lic.No/Date:3410038735 17.12.2013	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.			

Case No.:28/47/83- ALC1/2013	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
128 HQ File :01/83/050/00844/AM14/	RLA File :05/23/040/00388/AM14/	Lic.No/Date:0510373934 18.12.2013	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(PC Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.			

Case No.:27/47/83- ALC1/2013	Party Name:DR AYKAN CHEMICALS PVT LTD	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
129 HQ File :01/83/050/00843/AM14/	RLA File :05/23/040/00378/AM14/	Lic.No/Date:0510374100 19.12.2013	Defer Date:03.12.2014
Decision : D/L dated 24.9.2014 issued by DBT. Reminder to be issued. The case is re-listed for 3.12.2014.			

Case No.:53/47/83- ALC1/2013	Party Name:SHOBKAA IMPEX,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
130 HQ File :01/83/050/00869/AM14/	RLA File :32/24/040/00018/AM14/	Lic.No/Date:3210071223 23.12.2013	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and is being sent to Deptt. of C&PC(PC Div). The case is re-listed for 3.12.2014.			

Case No.:5/12/83- ALC1/2014	Party Name:BASE METAL CHEMICALS	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
131 HQ File :01/83/050/00404/AM15/	RLA File :34/21/040/00291/AM14/	Lic.No/Date:3410038795 23.12.2013	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.			


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 नई दिल्ली/New Delhi

HQ File
:01/83/050/00853/AM14/

RLA File
:05/23/040/00285/AM14/

Lic.No/Date:0510374930 Defer Date:
31.12.2013

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/36/2006-PC.II dated 27.5.2014, the Committee decided to approve the case on repeat basis, as under :-

Export Item	Qty.	Import Item	Qty.
Filler/Calcium Carbonate Master Batch (Containing 25 $\pm$ 1% LLDPE and 75 $\pm$ 1% Calcium Carbonate)	1 Kg	1. LLDPE Granules	0.2550 Kg
		2. Filler / Calcium Carbonate	0.7650 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:44/47/83-ALC1/2013 Party Name:KANDLA ENERGY AND CHEMICALS LIMITED Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

138 HQ File RLA File Lic.No/Date:0510374927 Defer Date:03.12.2014
:01/83/050/00860/AM14/ :05/23/040/00405/AM14/ 31.12.2013

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 3.12.2014.

Case No.:5/49/83-ALC1/2013 Party Name:VIVIMED LABS LIMITED Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

139 HQ File RLA File Lic.No/Date:0910058807 Defer Date:03.12.2014
:01/83/050/00884/AM14/ :09/24/040/00490/AM14/ 02.01.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.:61/2/83-ALC1/2014 Party Name:BRILLIANT PRINTERS PVT.LTD., Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

140 HQ File RLA File Lic.No/Date:0710101058 Defer Date:03.12.2014
:01/83/050/00018/AM15/ :07/24/040/00330/AM14/ 02.01.2014

Decision :D/L dated 31.07.2014 followed by reminder dated 13.10.2014 issued by DIPP. The case is re-listed for 3.12.2014.

Case No.:24/2/83-ALC1/2014 Party Name:INDOTAN CHEMICALS LTD., Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

141 HQ File RLA File Lic.No/Date:0210198446 Defer Date:03.12.2014
:01/83/050/00949/AM14/ :02/24/040/00158/AM14/ 03.01.2014

श्रीवत्सल/ALC1/SAIVATSAL
अधुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
व्यापार विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Decision : Comments awaited from Deptt. of C&PC (Chem Div). Re-listed for 3.12.2014.

Case No.: 14/2/83-
ALC1/2014

Party Name: SAINT-GOBAIN
GLASS INDIA LTD

Meet No/Date: 12/83-
ALC1/2014
30.10.2014

Status: Case
Approved

HQ File
: 01/83/050/00014/AM15/

RLA File
: 04/24/040/00222/AM14/

Lic.No/Date: 0410154080
Defer Date:
08.01.2014

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/36/2014-TSW dated 14.11.2014, the Committee decided to approve the case as under :-

Export Item : Magnatron Coated Float Glass

Quantity : 1 MT (66.6667 Sq. Mt.)

Import Items:

S.No.	Description of Item	Quantity Recommended
1.	Silica Sand 99% Silica	908.67 Kg
2.	Soda Ash (Sodium Carbonate Dense) 99% Na ₂ CO ₃	275 Kg
3.	Sodium Sulphate 99% Na ₂ SO ₄	11 Kg
4.	Iron Oxide S 200	2 Kg
5.	Sodium Nitrate NaNO ₃ min. 98%	0.16 Kg
6.	Dolomite CAO <30	224.9 Kg
7.	Nickel Oxide Ni-76% min.	0.62 Kg
8.	Cobalt Oxide CO-71.5%	0.17 Kg
9.	Selenium Se-99%	0.007 Kg
10.	PMMA Base Interlevant Powder surface protection	0.04609 Kg
11.	Wood Pine (Packing Material)	As per packing policy
12.	Unit Clay Tyvek (Bentonite) – Dessicant packing materials	As per packing policy
13.	Cargo Dry – Dessicant packing materials	As per packing policy
14.	Aluminum Foil packing material	As per packing policy
15.	Nickle Chromium	0.02827 Kg
16.	Titanium	0.001446 Kg
17.	Niobium	0.01989 Kg
18.	Silver	0.009163 Kg
19.	Silicon Aluminium	0.06292 Kg
20.	Titanium Oxide	0.00288 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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- Case No.:**49/2/83-ALC1/2014 **Party Name:**MARUTI MULTICHEM PVT. LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred
- 143 **HQ File** :01/83/050/00974/AM14/ **RLA File** :08/24/040/00438/AM14/ **Lic.No/Date:**0810127882 09.01.2014 **Defer** Date:03.12.2014
- Decision :**Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.
- Case No.:**21/47/83-ALC1/2013 **Party Name:**KANDLA ENERGY AND CHEMICALS LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred
- 144 **HQ File** :01/83/050/00837/AM14/ **RLA File** :05/23/040/00419/AM14/ **Lic.No/Date:**0510375950 10.01.2014 **Defer** Date:03.12.2014
- Decision :**The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 3.12.2014.
- Case No.:**45/2/83-ALC1/2014 **Party Name:**EVERPLUS PLASTICS PVT. LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred
- 145 **HQ File** :01/83/050/00970/AM14/ **RLA File** :08/24/040/00406/AM14/ **Lic.No/Date:**0810127959 10.01.2014 **Defer** Date:03.12.2014
- Decision :**DL dated 6.8.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 3.12.2014.
- Case No.:**5/4/83-ALC1/2014 **Party Name:**PLASTO POLYCHEM INDUSTRIES, **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred
- 146 **HQ File** :01/83/050/00110/AM15/ **RLA File** :07/24/040/00354/AM14/ **Lic.No/Date:**0710101248 10.01.2014 **Defer** Date:03.12.2014
- Decision :**The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.
- Case No.:**1/43/83-ALC1/2013 **Party Name:**CALIBRE CHEMICALS PVT.LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred
- 147 **HQ File** :01/83/050/00814/AM14/ **RLA File** :03/94/040/00750/AM14/ **Lic.No/Date:**0310766069 13.01.2014 **Defer** Date:03.12.2014
- Decision :**Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 3.12.2014.

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नई दिल्ली/ New Delhi

148	Case No.: 41/2/83-ALC1/2014	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00966/AM14/	RLA File :08/24/040/00445/AM14/	Lic.No/Date: 0810127966 13.01.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.				

149	Case No.: 4/4/83-ALC1/2014	Party Name: AKZO NOBEL INDIA LIMITED	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00109/AM15/	RLA File :02/24/040/00166/AM14/	Lic.No/Date: 0210198964 17.01.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.				

150	Case No.: 9/48/83-ALC1/2013	Party Name: MAGNUM LUBRICANTS (INDIA) PRIVATE LIMITED	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00878/AM14/	RLA File :03/95/040/00835/AM14/	Lic.No/Date: 0310766868 20.01.2014	Defer Date:03.12.2014
Decision : DL issued by PC Div on 14.08.2014. Reminder to be issued. The case is re-listed for 3.12.2014				

151	Case No.: 59/2/83-ALC1/2014	Party Name: R. K. INDUSTRIES	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00984/AM14/	RLA File :34/24/040/00253/AM14/	Lic.No/Date: 3410039049 20.01.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.				

152	Case No.: 6/2/83-ALC1/2014	Party Name: LAMTUF PLASTICS LTD.,	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00006/AM15/	RLA File :09/24/040/00493/AM14/	Lic.No/Date: 0910059006 22.01.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda the Committee that this case was inadvertently forwarded to DIPP in place of Deptt. of C&PC(PC Div.). Hence it was decided to forwarded the application to PC Div. U.O. issued to PC Div. on 17.11.2014. The case is re-listed for 3.12.2014.				


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 नई दिल्ली/New Delhi

Case No.:60/2/83- ALC1/2014	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
153 HQ File :01/83/050/00985/AM14/	RLA File :34/24/040/00219/AM14/	Lic.No/Date:3410039081 23.01.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			
Case No.:9/2/83- ALC1/2014	Party Name:HINDUSTAN UNILEVER LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
154 HQ File :01/83/050/00009/AM15/	RLA File :03/94/040/00742/AM13/	Lic.No/Date:0310768716 31.01.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda. The firm letter dated 23.7.2014 has requested to allow one month time to give reply to the D/L dated 27.5.2014. Reminder to be issued. Re-listed for 3.12.2014.			
Case No.:56/2/83- ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
155 HQ File :01/83/050/00981/AM14/	RLA File :33/24/040/00015/AM14/	Lic.No/Date:3310028959 11.02.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			
Case No.:36/2/83- ALC1/2014	Party Name:LA-DE MURE	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
156 HQ File :01/83/050/00961/AM14/	RLA File :05/23/040/00469/AM14/	Lic.No/Date:0510379099 12.02.2014	Defer Date:03.12.2014
Decision : Comments awaited from DC(MSME). Re-listed for 3.12.2014.			
Case No.:47/8/83- ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
157 HQ File :01/83/050/00183/AM15/	RLA File :03/94/040/01031/AM14/	Lic.No/Date:0310770394 14.02.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 3.12.2014.			
Case No.:69/8/83- ALC1/2014	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred


 जय श्रीवास्तव / JAY SRIVASTAVA
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 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 एजिप्स विभाग / Deptt. of Commerce
 नई दिल्ली / New Delhi

HQ File :01/83/050/00205/AM15/ RLA File :03/94/040/01029/AM14/ Lic.No/Date:0310770353 14.02.2014 Defer Date:03.12.2014

Decision :D/L dated 29.9.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 3.12.2014.

Case No.:31/2/83-ALC1/2014 Party Name:ATLANTIC CARE CHEMICALS Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

159 HQ File :01/83/050/00956/AM14/ RLA File :10/24/040/00080/AM14/ Lic.No/Date:1010056981 18.02.2014 Defer Date:03.12.2014

Decision :Comments awaited from DBT . Reminder to DBT issued on 14.7.2014 for comments. The case is re-listed for 3.12.2014.

Case No.:32/2/83-ALC1/2014 Party Name:ASIATIC INDUSTRIES Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

160 HQ File :01/83/050/00957/AM14/ RLA File :08/24/040/00491/AM14/ Lic.No/Date:0810128983 18.02.2014 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 3.12.2014.

Case No.:30/2/83-ALC1/2014 Party Name:KHYATI CHEMICALS PVT. LTD. Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

161 HQ File :01/83/050/00955/AM14/ RLA File :08/24/040/00525/AM14/ Lic.No/Date:0810129078 21.02.2014 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.:8/8/83-ALC1/2014 Party Name:COLOURTEX INDUSTRIES LIMITED Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

162 HQ File :01/83/050/00144/AM15/ RLA File :03/94/040/01032/AM14/ Lic.No/Date:0310771319 21.02.2014 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.:81/8/83-ALC1/2014 Party Name:CHEMOCID IMPEX PVT. LTD., Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

163 HQ File :01/83/050/00217/AM15/ RLA File :03/94/040/01048/AM14/ Lic.No/Date:0310773124 05.03.2014 Defer Date:03.11.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for

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वणिज्य विभाग/Dept. of Commerce
नई दिल्ली/New Delhi

3.11.2014

Case No.:42/8/83- ALC1/2014	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
164 HQ File :01/83/050/00178/AM15/	RLA File :08/24/040/00543/AM14/	Lic.No/Date:0810129434 06.03.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014			

Case No.:65/8/83- ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
165 HQ File :01/83/050/00201/AM15/	RLA File :15/24/040/00014/AM14/	Lic.No/Date:1510021432 07.03.2014	Defer Date:03.12.2014
Decision :D/L dated 29.9.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 3.12.2014.			

Case No.:21/8/83- ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
166 HQ File :01/83/050/00157/AM15/	RLA File :08/24/040/00549/AM14/	Lic.No/Date:0810129473 10.03.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

Case No.:74/8/83- ALC1/2014	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
167 HQ File :01/83/050/00210/AM15/	RLA File :03/95/040/00963/AM14/	Lic.No/Date:0310773678 10.03.2014	Defer Date:03.12.2014
Decision :D/L dated 13.10.2014 issued by DIPP. Reminder to be issued. The case is re-listed for 3.12.2014.			

Case No.:85/8/83- ALC1/2014	Party Name:A.G.MULTIPACK,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
168 HQ File :01/83/050/00221/AM15/	RLA File :56/24/040/00045/AM14/	Lic.No/Date:5610003816 10.03.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 3.12.2014.			

169 Case No.:82/8/83- ALC1/2014	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:12/83- ALC1/2014	Status:Case Deferred
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			30.10.2014	
	HQ File :01/83/050/00218/AM15/	RLA File :03/95/040/00958/AM14/	Lic.No/Date:0310773882 11.03.2014	Defer Date:03.12.2014
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			
	Case No.: 1/50/83- ALC1/2013	Party Name: UPL LTD.	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
170	HQ File :01/83/050/00940/AM14/	RLA File :03/95/040/00989/AM14/	Lic.No/Date:0310774156 12.03.2014	Defer Date:03.12.2014
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			
	Case No.: 2/4/83- ALC1/2014	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
171	HQ File :01/83/050/00107/AM15/	RLA File :09/24/040/00635/AM14/	Lic.No/Date:0910059542 12.03.2014	Defer Date:03.12.2014
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			
	Case No.: 67/8/83- ALC1/2014	Party Name: UPL LTD.	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
172	HQ File :01/83/050/00203/AM15/	RLA File :03/95/040/00975/AM14/	Lic.No/Date:0310774153 12.03.2014	Defer Date:03.12.2014
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			
	Case No.: 15/8/83- ALC1/2014	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
173	HQ File :01/83/050/00151/AM15/	RLA File :03/94/040/01106/AM14/	Lic.No/Date:0310774648 14.03.2014	Defer Date:03.12.2014
	Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 3.12.2014.			
	Case No.: 68/8/83- ALC1/2014	Party Name: SHOGUN ORGANICS LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
174	HQ File :01/83/050/00204/AM15/	RLA File :03/95/040/01011/AM14/	Lic.No/Date:0310774612 14.03.2014	Defer Date:03.12.2014

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नई दिल्ली/New Delhi

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.: 14/8/83-ALC1/2014	Party Name: DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
175 HQ File :01/83/050/00150/AM15/	RLA File :03/94/040/00946/AM14/	Lic.No/Date:0310774815 18.03.2014	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.: 24/8/83-ALC1/2014	Party Name: SOLTEX PETRO PRODUCTS LTD.	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Approved
HQ File :01/83/050/00160/AM15/	RLA File :03/95/040/00953/AM14/	Lic.No/Date:0310774806 18.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/40/2013-PC.II dated 27.10.2014, the Committee decided to approve the case as under :-

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Export Item	Qty.	Import Item	Qty.
Calcium Carbonate (FMB) (Containing 20 $\pm$ 1% Polypropylene and 80 $\pm$ 1% Calcium Carbonate)	1 Kg	1. Polypropylene Granules 2. Calcium Carbonate	0.200 Kg 0.800 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 1/10/83-ALC1/2014	Party Name: NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
177 HQ File :01/83/050/00231/AM15/	RLA File :03/95/040/01005/AM14/	Lic.No/Date:0310774741 18.03.2014	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

Case No.: 78/10/83-ALC1/2014	Party Name: ITC LIMITED	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
178 HQ File :01/83/050/00308/AM15/	RLA File :09/24/040/00622/AM14/	Lic.No/Date:0910059580 18.03.2014	Defer Date:03.12.2014

Decision :Comments awaited from DIPP. Re-listed for 3.12.2014.

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Case No.:40/8/83-ALC1/2014 Party Name:ASSOCIATED DYESTUFF PVT. LTD Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

179 HQ File RLA File Lic.No/Date:0810129823 Defer
:01/83/050/00176/AM15/ :08/24/040/00563/AM14/ 20.03.2014 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.:49/8/83-ALC1/2014 Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

180 HQ File RLA File Lic.No/Date:0310775209 Defer
:01/83/050/00185/AM15/ :03/94/040/01105/AM14/ 20.03.2014 Date:03.12.2014

Decision :The Committee considered the case as per agenda the Committee that this case was inadvertently forwarded to Deptt. of C&PC(Chem Div) in place of Deptt. of C&PC(PC Div.). Hence it was decided to forwarded the application to PC Div. U.O. issued to PC Div. on 17.11.2014. The case is re-listed for 3.12.2014.

Case No.:35/8/83-ALC1/2014 Party Name:GREENPLY INDUSTRIES LTD. Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Approved

HQ File RLA File Lic.No/Date:0510382380 Defer Date:
:01/83/050/00171/AM15/ :05/23/040/00526/AM14/ 21.03.2014

Decision : The Committee considered the case as per agenda and based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No. 46011/101/2009-PC-II dated 17.10.2014, Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
181 Double Sided Decorative Laminated Sheets (without barrier paper) average Weight 1.45 Kg +2.5% for 1.00 mm thickness	1 Sq. Meter	1. Kraft Paper (60 -230 GSM)	1.016 Kg
		2. Base Paper (50 -150 GSM)	0.266 Kg
		3. Tissue Paper (18 -45 GSM)	0.066 Kg
		4. Phenol	0.318 Kg
		5. Melamine	0.266 Kg
		6. Methanol	0.186 Kg
		7. BOPP Film	0.011 Kg

Note:-The above norms have been worked out on 1.0 mm thickness with an average weight of 1.45 Kg +/-2.5%/Sq. Meter

- i)
2. In the case of variation in thickness/weight, the quantity of item of import i.e. Phenol, Kraft Paper and Methanol to be allowed by adopting following formula :-

$$\frac{A \times B}{C}$$

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A= Quantity of Phenol, Kraft Paper and Methanol allowed for 1.00 mm thickness with average weight 1.45 Kg/Sq. meter of the export product

B= The thickness or weight/square meter of Double sided Decorated Laminated Sheets (without barrier paper) to be exported

C= Either the thickness of 1.00 mm or weight of 1.45 Kg +/-2.5%/Sq. Meter of 1.00 mm thickness of the export product

3) The quantity of Base paper, Tissue Paper, Melamine and BOPP Film will remain unchanged irrespective of change in thickness or weight of export product i.e. of Double Sided Decorated Laminated Sheets (without Barrier Paper).

4) The above Norms can be applicable for export product having thickness from 1.00 mm to 30 mm.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:7/8/83- ALC1/2014	Party Name:R. K. INDUSTRIES	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
182 HQ File :01/83/050/00143/AM15/	RLA File :34/24/040/00312/AM14/	Lic.No/Date:3410039637 24.03.2014	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

Case No.:51/8/83- ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
183 HQ File :01/83/050/00187/AM15/	RLA File :03/94/040/01064/AM14/	Lic.No/Date:0310775539 24.03.2014	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 3.12.2014.

Case No.:64/8/83- ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
184 HQ File :01/83/050/00200/AM15/	RLA File :08/24/040/00571/AM14/	Lic.No/Date:0810129933 24.03.2014	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.


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Case No.:77/8/83- ALC1/2014	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
185 HQ File :01/83/050/00213/AM15/	RLA File :05/23/040/00531/AM14/	Lic.No/Date:0510382554 24.03.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

Case No.:6/8/83- ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
186 HQ File :01/83/050/00142/AM15/	RLA File :08/24/040/00575/AM14/	Lic.No/Date:0810130057 26.03.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

Case No.:20/8/83- ALC1/2014	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
187 HQ File :01/83/050/00156/AM15/	RLA File :05/23/040/00529/AM14/	Lic.No/Date:0510382791 26.03.2014	Defer Date:03.12.2014
Decision :The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 3.12.2014.			

Case No.:62/8/83- ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
188 HQ File :01/83/050/00198/AM15/	RLA File :08/24/040/00573/AM14/	Lic.No/Date:0810130058 26.03.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

Case No.:63/8/83- ALC1/2014	Party Name:PREM INDUSTRIES	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
189 HQ File :01/83/050/00199/AM15/	RLA File :05/24/040/00475/AM14/	Lic.No/Date:0510382789 26.03.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

Case No.:58/10/83- ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
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 J. K. SRIVASTAVA
 संयुक्त महानिदेशक/Joint DGFT
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Deptt. of Commerce
 नई दिल्ली/New Delhi

HQ File :01/83/050/00288/AM15/	RLA File :03/94/040/01017/AM14/	Lic.No/Date:0310775951 26.03.2014	Defer Date:03.12.2014
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Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 13.11.2014. The case is re-listed for 3.12.2014.

Case No.:36/8/83- ALC1/2014	Party Name:UPL LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
191 HQ File :01/83/050/00172/AM15/	RLA File :03/95/040/00939/AM14/	Lic.No/Date:0310776173 27.03.2014	Defer Date:03.12.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.

Case No.:57/10/83- ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
192 HQ File :01/83/050/00287/AM15/	RLA File :03/94/040/01161/AM14/	Lic.No/Date:0310776071 27.03.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 7.11.2014. The case is re-listed for 3.12.2014.

Case No.:16/8/83- ALC1/2014	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
193 HQ File :01/83/050/00152/AM15/	RLA File :05/23/040/00539/AM14/	Lic.No/Date:0510383028 28.03.2014	Defer Date:03.12.2014

Decision : Comments awaited from DIPP. The case is re-listed for 3.12.2014.

Case No.:18/8/83- ALC1/2014	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
194 HQ File :01/83/050/00154/AM15/	RLA File :03/95/040/01049/AM14/	Lic.No/Date:0310776309 28.03.2014	Defer Date:03.12.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.

Case No.:28/8/83- ALC1/2014	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
195 HQ File :01/83/050/00164/AM15/	RLA File :02/24/040/00228/AM14/	Lic.No/Date:0210201738 28.03.2014	Defer Date:03.12.2014

Joint DGFT
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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
व्यापार विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

Decision :Comments awaited from DIPP. The case is re-listed for 3.11.2014.

196 **Case No.:**89/8/83-ALC1/2014 **Party Name:**RUSHABH INVESTMENT PVT. LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

HQ File :01/83/050/00225/AM15/ RLA File :31/83/040/00245/AM14/ Lic.No/Date:3110063308 28.03.2014 Defer Date:03.12.2014

Decision :Comments awaited from DIPP. The case is re-listed for 3.12.2014.

Case No.:19/10/83-ALC1/2014 **Party Name:**KUTCH CHEMICAL INDUSTRIES LTD., **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Approved

HQ File :01/83/050/00249/AM15/ RLA File :34/24/040/00311/AM14/ Lic.No/Date:3410039661 28.03.2014 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/17/2012-Ch.II dated 6.1.2014, the Committee decided to approve the case as under :-

197

Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (51-55% Chlorine Content)	1 Kg	1. Linear Alpha Olefin (C8-C30)	0.550 Kg
		2. Stabilizer (Epoxidised Soya Bean Oil)	0.01 Kg
		3. HM/HDPE Granules (Moulded Grade) for Drums	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

198 **Case No.:**66/10/83-ALC1/2014 **Party Name:**KAYGEE-LOPAREX INDIA PVT. LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

HQ File :01/83/050/00296/AM15/ RLA File :03/94/040/01188/AM14/ Lic.No/Date:0310776395 28.03.2014 Defer Date:03.12.2014

Decision :Comments awaited from DIPP. The case is re-listed for 3.12.2014.

199 **Case No.:**67/10/83-ALC1/2014 **Party Name:**KAYGEE-LOPAREX INDIA PVT. LTD. **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

HQ File :01/83/050/00297/AM15/ RLA File :03/94/040/01187/AM14/ Lic.No/Date:0310776392 28.03.2014 Defer Date:03.12.2014

Decision :Comments awaited from DIPP. The case is re-listed for 3.12.2014.

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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

200	Case No.:29/8/83- ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00165/AM15/	RLA File :08/24/040/00495/AM14/	Lic.No/Date:0810130139 31.03.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.				

201	Case No.:33/8/83- ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00169/AM15/	RLA File :03/95/040/00123/AM14/	Lic.No/Date:0310776584 01.04.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.				

202	Case No.:34/8/83- ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00170/AM15/	RLA File :03/95/040/00933/AM14/	Lic.No/Date:0310776563 01.04.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.				

203	Case No.:39/8/83- ALC1/2014	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00175/AM15/	RLA File :05/23/040/00556/AM14/	Lic.No/Date:0510383278 01.04.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(PC.Div) on 4.8.2014. The case is re-listed for 3.12.2014.				

204	Case No.:46/8/83- ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00182/AM15/	RLA File :08/24/040/00585/AM14/	Lic.No/Date:0810130207 01.04.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.				

205	Case No.:52/8/83- ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
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संयुक्त महानिदेशक Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
काजिमा विभाग/ Deptt. of Commerce
नई दिल्ली/ New Delhi

HQ File :01/83/050/00188/AM15/ RLA File :03/95/040/00886/AM14/ Lic.No/Date:0310776574 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.

Case No.:59/8/83-ALC1/2014 **Party Name:**PRIMA CHEMICALS, **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

206 HQ File :01/83/050/00195/AM15/ RLA File :08/24/040/00587/AM14/ Lic.No/Date:0810130208 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.

Case No.:73/8/83-ALC1/2014 **Party Name:**SABERO ORGANICS GUJARAT LIMITED **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

207 HQ File :01/83/050/00209/AM15/ RLA File :03/95/040/00875/AM14/ Lic.No/Date:0310776591 Defer Date:03.12.2014

Decision :DL dated 27.8.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. The case is re-listed for 3.12.2014.

Case No.:84/8/83-ALC1/2014 **Party Name:**PARIJAT INDUSTRIES (INDIA) PVT.LTD., **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Deferred

208 HQ File :01/83/050/00220/AM15/ RLA File :33/24/040/00018/AM14/ Lic.No/Date:3310029392 Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.

Case No.:64/2/83-ALC1/2014 **Party Name:**MATANGI INDUSTRIES **Meet No/Date:**12/83-ALC1/2014 30.10.2014 **Status:**Case Approved

HQ File :01/83/050/00021/AM15/ RLA File :08/24/040/00552/AM14/ Lic.No/Date:0810130300 Defer Date: 02.04.2014

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/68/2011-Ch.II dated 10.11.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Tri Decyl Alcohol	1 Kg	1. Tridecyl Alcohol	0.360 Kg
Ethoxylate 8 Mole		2. Ethylene Oxide	0.638 Kg
(Meganon TO 8)			

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of

Joint DGFT
Directorate General of Foreign Trade
New Delhi

NORMS COMMITTEE.

Case No.:59/10/83-ALC1/2014 Party Name:KALPENA INDUSTRIES LIMITED,

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Approved

HQ File
:01/83/050/00289/AM15/

RLA File
:03/94/040/01121/AM14/

Lic.No/Date:0310776797 Defer Date:
02.04.2014

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/102/2012-PC.II dated 8.8.2014, the Committee decided to approve the case on repeat basis, as under :-

Export Item	Qty.	Import Item	Qty.
Printing Ink	1 Kg	1. Toluene	0.210 Kg
		2. Titanium Dioxide	0.525 Kg
		3. Ethylene Vinyl Acetate Copolymer	0.210 Kg
		4. Vinyl Chloride Acetate Copolymer	0.105 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:60/10/83-ALC1/2014 Party Name:KALPENA INDUSTRIES LIMITED,

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Approved

HQ File
:01/83/050/00290/AM15/

RLA File
:03/94/040/01122/AM14/

Lic.No/Date:0310776795 Defer Date:
02.04.2014

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/102/2012-PC.II dated 8.8.2014, the Committee decided to approve the case on repeat basis as under :-

Export Item	Qty.	Import Item	Qty.
Printing Ink	1 Kg	1. Toluene	0.210 Kg
		2. Titanium Dioxide	0.525 Kg
		3. Ethylene Vinyl Acetate Copolymer	0.210 Kg
		4. Vinyl Chloride Acetate Copolymer	0.105 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

श्री अजीत कुमार/ AJAY SRIVASTAVA,
संयुक्त महानिदेशक/ Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
मंत्रालय, विभाग/ Deptt. of Commerce
नई दिल्ली/ New Delhi

212	Case No.:3/4/83-ALC1/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00108/AM15/	RLA File :09/24/040/00679/AM14/	Lic.No/Date:0910059708 03.04.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.				
213	Case No.:1/6/83-ALC1/2014	Party Name:DEE DEE LABEL	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00135/AM15/	RLA File :03/94/040/01194/AM14/	Lic.No/Date:0310776882 03.04.2014	Defer Date:03.12.2014
Decision : Comments awaited from DIPP. The case is re-listed for 3.12.2014.				
214	Case No.:62/10/83-ALC1/2014	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00292/AM15/	RLA File :03/95/040/01062/AM14/	Lic.No/Date:0310776876 03.04.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 13.11.2014. The case is re-listed for 3.12.2014.				
215	Case No.:32/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00168/AM15/	RLA File :08/24/040/00004/AM15/	Lic.No/Date:0810130417 07.04.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.				
216	Case No.:78/8/83-ALC1/2014	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00214/AM15/	RLA File :02/24/040/00226/AM14/	Lic.No/Date:0210202206 07.04.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.				
217	Case No.:50/10/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred

संयुक्त महानिदेशक Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
अखिल विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

HQ File :01/83/050/00280/AM15/	RLA File :03/95/040/00931/AM14/	Lic.No/Date:0310777359 07.04.2014	Defer Date:03.12.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.

Case No.: 52/10/83- ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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218 HQ File :01/83/050/00282/AM15/	RLA File :03/95/040/00932/AM14/	Lic.No/Date:0310777364 07.04.2014	Defer Date:03.12.2014
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Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 13.11.2014. The case is re-listed for 3.12.2014.

Case No.: 61/10/83- ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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219 HQ File :01/83/050/00291/AM15/	RLA File :03/95/040/00874/AM14/	Lic.No/Date:0310777357 07.04.2014	Defer Date:03.12.2014
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Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.

Case No.: 65/10/83- ALC1/2014	Party Name: MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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220 HQ File :01/83/050/00295/AM15/	RLA File :03/95/040/01040/AM14/	Lic.No/Date:0310777422 07.04.2014	Defer Date:03.11.2014
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Decision :Comments awaited from DIPP. The case is re-listed for 3.11.2014.

Case No.: 63/10/83- ALC1/2014	Party Name: TASKAR CHEMICALS PVT. LTD.	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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221 HQ File :01/83/050/00293/AM15/	RLA File :03/95/040/01056/AM14/	Lic.No/Date:0310777552 08.04.2014	Defer Date:03.11.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.11.2014.

Case No.: 64/10/83- ALC1/2014	Party Name: TASKAR CHEMICALS PVT. LTD.	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
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222 HQ File :01/83/050/00294/AM15/	RLA File :03/95/040/01057/AM14/	Lic.No/Date:0310777548 08.04.2014	Defer Date:03.12.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed

संयुक्त महानिदेशक/Joint DGFT
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
अखिल भारतीय विभाग/Deptt. of Commerce
नई दिल्ली/New Delhi

for 3.12.2014.

Case No.:65/2/83-
ALC1/2014

Party Name:EXCEL CROP
CARE LIMITED

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Deferred

223 HQ File
:01/83/050/00022/AM15/

RLA File
:03/94/040/01097/AM14/

Lic.No/Date:0310777657 Defer
09.04.2014 Date:03.12.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

Case No.:41/10/83-ALC1/2014

Party Name:TIKI TAR
INDUSTRIES (BARODA)
LIMITED

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Approved

HQ File
:01/83/050/00271/AM15/

RLA File
:03/95/040/01008/AM14/

Lic.No/Date:0310777692 Defer Date:
09.04.2014

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/60/2014-Ch.II dated 3.11.2014, the Committee decided to approve the case as under :-

224

Export Item	Qty.	Import Item	Qty.
Bitumin (Containing 7% Gilsonite)	1 Kg	1. Raw Bitumin (Petroleum Asphalt)	0.930 Kg
		2. Natural Asphalt (Gilsonite)	0.070 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:25/10/83-ALC1/2014

Party Name:ESTEEM
INDUSTRIES PVT. LTD,

Meet No/Date:12/83-
ALC1/2014
30.10.2014

Status:Case
Approved

HQ File
:01/83/050/00255/AM15/

RLA File
:17/24/040/00137/AM14/

Lic.No/Date:1710005775 Defer Date:
10.04.2014

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/78/2011-Ch.II dated 13.11.2014, the Committee decided to approve the case as under :-

225

Export Item	Qty.	Import Item	Qty.
Product - BNE-30 (Poly oxyethylene (3) Beta Naphthol) (Brown coloured liquid)	1 Kg	1. Ethylene Oxide (Colourless Clear Liquid)	0.478 Kg
		2. Beta Naphthol (Light Brown, crystalline solid)	0.521 Kg

DR. B. K. JAIN, SR. VASTAVA
Joint DGFT
Directorate General of Foreign Trade
New Delhi

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

226	Case No.:49/10/83- ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00279/AM15/	RLA File :03/95/040/00013/AM15/	Lic.No/Date:0310778052 11.04.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.				

227	Case No.:68/10/83- ALC1/2014	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00298/AM15/	RLA File :03/95/040/01029/AM14/	Lic.No/Date:0310778072 11.04.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(PC.Div) on 3.11.2014. The case is re-listed for 3.12.2014.				

228	Case No.:17/10/83- ALC1/2014	Party Name:KLJ ORGANIC LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00247/AM15/	RLA File :05/23/040/00006/AM15/	Lic.No/Date:0510384020 15.04.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 13.11.2014. The case is re-listed for 3.12.2014.				

229	Case No.:16/10/83- ALC1/2014	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00246/AM15/	RLA File :05/23/040/00003/AM15/	Lic.No/Date:0510384201 16.04.2014	Defer Date:03.12.2014
Decision : Comments awaited from DIPP. Re-listed for 3.12.2014.				

230	Case No.:55/10/83- ALC1/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00285/AM15/	RLA File :03/95/040/00027/AM15/	Lic.No/Date:0310778489 16.04.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.				

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Case No.:72/10/83-ALC1/2014 Party Name:ITC LIMITED Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

231 HQ File RLA File Lic.No/Date:0910059759 Defer
:01/83/050/00302/AM15/ :09/24/040/00010/AM15/ 16.04.2014 Date:03.12.2014

Decision :Comments awaited from DIPP. The case is re-listed for 3.12.2014.

Case No.:73/10/83-ALC1/2014 Party Name:ITC LIMITED Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

232 HQ File RLA File Lic.No/Date:0910059758 Defer
:01/83/050/00303/AM15/ :09/24/040/00663/AM14/ 16.04.2014 Date:03.12.2014

Decision :Comments awaited from DIPP. The case is re-listed for 3.12.2014.

Case No.:18/10/83-ALC1/2014 Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Approved

HQ File RLA File Lic.No/Date:3410039814 Defer Date:
:01/83/050/00248/AM15/ :34/24/040/00011/AM15/ 17.04.2014

233 **Decision :** The Committee considered the case as per agenda and approved the case on the basis of written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No. 46011/106/2012-PC-II dated 27.10.2014, that 3% wastages may be considered on the Net Content of LLDPE/ LDPE Granules, Titanium Dioxide(Rutile) and U.V. Stabilizer contained in the export products.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:79/8/83-ALC1/2014 Party Name:ROHAN DYES AND INTERMEDIATES LTD. Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

234 HQ File RLA File Lic.No/Date:0810130715 Defer
:01/83/050/00215/AM15/ :08/24/040/00005/AM15/ 21.04.2014 Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.

Case No.:22/10/83-ALC1/2014 Party Name:THOMSON PRESS INDIA LTD Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

235 HQ File RLA File Lic.No/Date:0510384472 Defer
:01/83/050/00252/AM15/ :05/24/040/00001/AM15/ 21.04.2014 Date:03.12.2014

Decision :Comments awaited from DIPP. The case is re-listed for 3.12.2014.

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आन्ध्र प्रदेश/Deptt. of Commerce
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236	Case No.:46/10/83- ALC1/2014	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00276/AM15/	RLA File :03/95/040/00022/AM15/	Lic.No/Date:0310778776 21.04.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 13.11.2014. The case is re-listed for 3.12.2014.

237	Case No.:11/4/83- ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00116/AM15/	RLA File :15/24/040/00001/AM15/	Lic.No/Date:1510021718 22.04.2014	Defer Date:03.12.2014

Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 3.12.2014.

238	Case No.:86/8/83- ALC1/2014	Party Name:SONI POLYMERS PVT. LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00222/AM15/	RLA File :50/24/040/00014/AM14/	Lic.No/Date:5010002065 22.04.2014	Defer Date:03.12.2014

Decision : D/L dated 8.9.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. The case is re-listed for 3.12.2014.

239	Case No.:20/10/83- ALC1/2014	Party Name:SGM PAPER PRODUCTS	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00250/AM15/	RLA File :05/24/040/00018/AM15/	Lic.No/Date:0510384577 22.04.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 13.11.2014. The case is re-listed for 3.12.2014.

240	Case No.:23/10/83-ALC1/2014	Party Name:JINDAL PHOTO LTD	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Approved
	HQ File :01/83/050/00253/AM15/	RLA File :05/23/040/00553/AM14/	Lic.No/Date:0510384538 22.04.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/211/14-TSW dated 11.11.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
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Rolls of Photographic Color Paper	1 Sq. Mt.	Jumbo Rolls of Photographic Colour Paper	1.025 Sq. Mt.
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:69/10/83-ALC1/2014	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
241 HQ File :01/83/050/00299/AM15/	RLA File :03/95/040/00053/AM15/	Lic.No/Date:0310778893 22.04.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 31.10.2014. The case is re-listed for 3.12.2014.

Case No.:40/10/83-ALC1/2014	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
242 HQ File :01/83/050/00270/AM15/	RLA File :03/95/040/00012/AM15/	Lic.No/Date:0310779441 25.04.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) 23.9.2014. The case is re-listed for 3.12.2014.

Case No.:77/10/83-ALC1/2014	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
243 HQ File :01/83/050/00307/AM15/	RLA File :09/24/040/00565/AM14/	Lic.No/Date:0910059868 25.04.2014	Defer Date:03.12.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 3.12.2014.

Case No.:30/8/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
244 HQ File :01/83/050/00166/AM15/	RLA File :15/24/040/00002/AM15/	Lic.No/Date:1510021758 28.04.2014	Defer Date:03.12.2014

Decision : D/L dated 29.9.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 3.12.2014.

Case No.:75/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
245 HQ File :01/83/050/00211/AM15/	RLA File :08/24/040/00039/AM15/	Lic.No/Date:0810130936 28.04.2014	Defer Date:03.12.2014

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**Status:Case
Approved**

Lic.No/Date:0310779602 Defer Date:
28.04.2014

Export Item : 1) Cyan Offset Ink (Pigment content 17%+/-2% and 37%+/-2% Solid Resin)

Import Item246

Quantity : 1 Kg

Import Item

S.No. of	Item description	Quantity Recommended
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वणिज्य विभाग/ Deptt. of Commerce
नई दिल्ली/ New Delhi

application		(in Kg)
8.	Pigment Flushes Magenta (dispersed in Non Aqueous Media) for Printing Ink (27%+/-2% Pigment and 35%+/-2% solid Resin)	0.65
9.	Varnishes (Oil soluble phenolic resin based varnish (High Viscosity) solid content 55.7%+/-2%)	0.255
10.	Microcrystalline Wax Compound	0.03
11.	Coxi-Oxiretarder	0.01
12.	PTFE (Poly Tetra Fluro Ethylene Wax compound containing (61+/-1% PTFE Wax and 33+/-1%) refined linseed oil)	0.01
13.	Petroleum distillate-distillation range 240-330 degrees celcius	0.075
14.	Packing material : 112500 sets of 1 Kg vacuum tin	Net to net

Export Item : 3) Yellow offset Ink (Pigment content 16%+/-2% and 43%+/-2% Solid Resin)

Quantity : 1 Kg

Import Item

S.No. of application	Item description	Quantity Recommended (in Kg)
15.	Pigment Flushes Yellow (dispersed in Non Aqueous Media) for Printing Ink (25%+/-2% Pigment and 40%+/-2% solid Resin)	0.62
16.	Varnishes (Oil soluble phenolic resin based varnish (High Viscosity) solid content 55.7%+/-2%)	0.31
17.	Microcrystalline Wax Compound	0.03
18.	Coxi-Oxiretarder	0.01
19.	PTFE (Poly Tetra Fluro Ethylene Wax compound containing (61+/-1% PTFE Wax and 33+/-1%) refined linseed oil)	0.01
20.	Petroleum distillate-distillation range 240-330 degrees celcius	0.05
21.	Packing material : 175000 sets of 1 Kg vacuum tin	Net to net

Export Item : 4) Black Offset Ink (Pigment content 19%+/-2% and 47%+/-2%


 Anant Shivastava
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Solid Resin)

Quantity : 1 Kg

Import Item

S.No. of application	Item description	Quantity Recommended (in Kg)
22.	Carbon Black	0.187
23.	Alkali blue flush (pigment content 40%+/-2%, Solid resin 40%+/-2%)	0.04
24.	Poly Ethylene Wax	0.06
25.	Varnishes (Oil soluble phenolic resin based varnish (High Viscosity) solid content 55.7%+/-2%)	0.33
26.	PTFE (Poly Tetra Fluro Ethylene Wax compound containing (61+/-1% PTFE Wax and 33+/-1%) refined linseed oil)	0.01
27.	Petroleum distillate-distillation range 240-330 degrees celcius	0.06
28.	Alkyd Resin namely soya long oil Alkyd resin of 70% oil length having solid content 100%	0.29
29.	Packing material : 112500 sets of 1 Kg vacuum tin	Net to net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

247	Case No.:4/8/83-ALC1/2014	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00140/AM15/	RLA File :03/95/040/01001/AM14/	Lic.No/Date:0310779875 29.04.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.				

248	Case No.:47/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00277/AM15/	RLA File :03/95/040/00988/AM14/	Lic.No/Date:0310779853 29.04.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para				

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4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.

249	Case No.:48/10/83- ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00278/AM15/	RLA File :03/95/040/00919/AM14/	Lic.No/Date:0310779856 29.04.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.

250	Case No.:51/10/83- ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00281/AM15/	RLA File :03/95/040/01052/AM14/	Lic.No/Date:0310779841 29.04.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.

251	Case No.:53/10/83- ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00283/AM15/	RLA File :03/95/040/00864/AM14/	Lic.No/Date:0310779837 29.04.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.

252	Case No.:15/10/83- ALC1/2014	Party Name:KLJ ORGANIC LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00245/AM15/	RLA File :05/23/040/00028/AM15/	Lic.No/Date:0510385300 30.04.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

253	Case No.:21/10/83- ALC1/2014	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
	HQ File :01/83/050/00251/AM15/	RLA File :05/23/040/00027/AM15/	Lic.No/Date:0510385412 30.04.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy

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from the RA has been received and sent to DIPP on 13.11.2014. The case is re-listed for 3.12.2014.

254	Case No.: 10/4/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00115/AM15/	RLA File :08/24/040/00016/AM15/	Lic.No/Date:0810131004 01.05.2014	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

255	Case No.: 3/8/83-ALC1/2014	Party Name: PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00139/AM15/	RLA File :03/95/040/00081/AM15/	Lic.No/Date:0310780405 02.05.2014	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 24.7.2014. The case is re-listed for 3.12.2014.

256	Case No.: 37/10/83-ALC1/2014	Party Name: ATLANTIC CARE CHEMICALS	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00267/AM15/	RLA File :10/24/040/00002/AM15/	Lic.No/Date:1010057979 02.05.2014	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DBT on 5.6.2014. The case is re-listed for 3.12.2014.

257	Case No.: 14/10/83-ALC1/2014	Party Name: BURDA DRUCK INDIA PVT LTD	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00244/AM15/	RLA File :05/23/040/00039/AM15/	Lic.No/Date:0510385795 05.05.2014	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

258	Case No.: 34/10/83-ALC1/2014	Party Name: SATYAM COMPOSITES PVT. LTD.	Meet No/Date: 12/83-ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00264/AM15/	RLA File :34/24/040/00288/AM14/	Lic.No/Date:3410039938 05.05.2014	Defer Date:03.12.2014


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Decision : The Committee considered the case as per agenda the Committee that this case was inadvertently forwarded to DIPP in place of Deptt. of C&PC(PC Div.). Hence it was decided to forward the application to PC Div. U.O. issued to PC Div. on 17.11.2014. The case is re-listed for 3.12.2014.

259	Case No.: 13/10/83- ALC1/2014	Party Name: THOMSON PRESS INDIA LTD	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00243/AM15/	RLA File :05/24/040/00043/AM15/	Lic.No/Date:0510385892 06.05.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 23.9.2014. The case is re-listed for 3.12.2014.

260	Case No.: 12/10/83- ALC1/2014	Party Name: ATLANTIC CARE CHEMICALS	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00242/AM15/	RLA File :10/24/040/00003/AM15/	Lic.No/Date:1010058042 07.05.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DBT on 12.10.2014. The case is re-listed for 3.12.2014.

261	Case No.: 91/8/83- ALC1/2014	Party Name: GPT INFRAPROJECTS LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00227/AM15/	RLA File :02/24/040/00022/AM15/	Lic.No/Date:0210203135 08.05.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

262	Case No.: 7/10/83- ALC1/2014	Party Name: INTECH PHARMA PVT. LTD.,	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00237/AM15/	RLA File :05/23/040/00029/AM15/	Lic.No/Date:0510386028 08.05.2014	Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

263	Case No.: 9/10/83- ALC1/2014	Party Name: RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred

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HQ File :01/83/050/00239/AM15/ RLA File :05/24/040/00056/AM15/ Lic.No/Date:0510386131 09.05.2014 Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 3.11.2014. The case is re-listed for 3.12.2014.

Case No.:1/8/83-ALC1/2014 Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

264 HQ File :01/83/050/00137/AM15/ RLA File :05/24/040/00059/AM15/ Lic.No/Date:0510386316 12.05.2014 Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 10.11.2014 issued by DIPP. The case is re-listed for 3.12.2014.

Case No.:8/10/83-ALC1/2014 Party Name:G S P CROP SCIENCE PVT. LTD. Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

265 HQ File :01/83/050/00238/AM15/ RLA File :08/24/040/00040/AM15/ Lic.No/Date:0810131286 12.05.2014 Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.

Case No.:35/10/83-ALC1/2014 Party Name:KHYATI CHEMICALS PVT. LTD. Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Approved

HQ File :01/83/050/00265/AM15/ RLA File :08/24/040/00028/AM15/ Lic.No/Date:0810131290 12.05.2014 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14011/14/2/2014-Ch.II dated 5.11.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Optical Whitening Agent	1 Kg	1. Cyanuric Chloride	0.061 Kg
CI Fluorescent Brightner		2. Aniline 2,5 Disulphonic Acid	0.084 Kg
264 (Lemonite BFA)		3. 4,4-Diamino Stilbene 2,2 Disulphonic Acid	0.061 Kg
Assay 20%		4. Diethanolamine	0.035 Kg
		5. Polyethylene Glycol	0.340 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of


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Case No.:38/10/83-ALC1/2014 Party Name: AVERY DENNISON (INDIA) PVT.LTD. Meet No/Date: 12/83-ALC1/2014 30.10.2014 Status: Case Deferred

267 HQ File :01/83/050/00268/AM15/ RLA File :05/23/040/00033/AM15/ Lic.No/Date: 0510386311 12.05.2014 Defer Date: 03.12.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.11.2014.

Case No.:39/10/83-ALC1/2014 Party Name: RECKITT BENCKISER HEALTHCARE INDIA LIMITED Meet No/Date: 12/83-ALC1/2014 30.10.2014 Status: Case Deferred

268 HQ File :01/83/050/00269/AM15/ RLA File :05/24/040/00058/AM15/ Lic.No/Date: 0510386315 12.05.2014 Defer Date: 03.12.2014

Decision : The Committee considered the case as per agenda and decided to defer the case for four weeks for want of information from the firm to the D/L dated 10.11.2014 issued by DIPP. The case is re-listed for 3.12.2014.

Case No.:70/10/83-ALC1/2014 Party Name: VIVIMED LABS LIMITED Meet No/Date: 12/83-ALC1/2014 30.10.2014 Status: Case Approved

HQ File :01/83/050/00300/AM15/ RLA File :09/24/040/00077/AM15/ Lic.No/Date: 0910060074 12.05.2014 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem Div) vide their U.O.No.14010/38/2011-Ch.II dated 12.11.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
269 4-Hydroxyethyl Amino - 3- Nitro Phenol (N-HEAP)	1 Kg	1. 3 Nitro 4 Amino Phenol Or 4 Amino 3 Nitro Phenol (4A3NP)	1.11 Kg
		2. Doxitol (Ethyl Digylcol)	1.44 Kg
		3. Chloro Ethyl Chloro Formate/2 Chloro Ethyl Chloro Formate (CECF)	1.022 Kg
		4. Carbon	0.05 Kg

श्री श्रीमान्/श्री श्रीमान् SHARAD K. SHARMA
 ज्येष्ठ सहायक निदेशक, जॉइंट DGFT
 निदेशक, निदेशक, निदेशक
 Director General of Foreign Trade
 निदेशक, निदेशक/Deptt. of Commerce
 नई दिल्ली/New Delhi

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:6/10/83-ALC1/2014	Party Name:ATUL LIMITED,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
270 HQ File :01/83/050/00236/AM15/	RLA File :08/24/040/00037/AM15/	Lic.No/Date:0810131406 19.05.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.			

Case No.:29/10/83-ALC1/2014	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
271 HQ File :01/83/050/00259/AM15/	RLA File :02/24/040/00030/AM15/	Lic.No/Date:0210203297 19.05.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 3.11.2014. The case is re-listed for 3.12.2014			

Case No.:32/10/83-ALC1/2014	Party Name:ATUL LIMITED,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
272 HQ File :01/83/050/00262/AM15/	RLA File :08/24/040/00006/AM15/	Lic.No/Date:0810131407 19.05.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). Re-listed for 3.12.2014.			

Case No.:36/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
273 HQ File :01/83/050/00266/AM15/	RLA File :08/24/040/00020/AM15/	Lic.No/Date:0810131408 19.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. Committee noted that Central Excise Data not received in another license of this firm for the same product. Hence Committee decided to defer the case. Re-listed for 3.12.2014.			

Case No.:10/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Deffered
274 HQ File :01/83/050/00240/AM15/	RLA File :08/24/040/00423/AM14/	Lic.No/Date:0810131482 20.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard			


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copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.

Case No.:11/10/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Deffered
275 HQ File :01/83/050/00241/AM15/	RLA File :08/24/040/00038/AM15/	Lic.No/Date:0810131480 20.05.2014	Defer Date:30.10.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.

Case No.:31/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Approved
HQ File :01/83/050/00261/AM15/	RLA File :08/24/040/00577/AM14/	Lic.No/Date:0810131481 20.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14011/62/2012-SO(Ch.II) dated 5.11.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
276 Acid Black 210 (Dye content 50%)	1 Kg	1. 4,4 Diamino Sulphanilide (DASA)	0.145 Kg
		2. H Acid	0.176 Kg
		3. Para Nitro Aniline	0.076 Kg
		4. Meta Phenylene Diamine	0.060 Kg
		5. Soda Ash	0.175 Kg
		6. Sodium Nitrite	0.114 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:30/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Approved
277 HQ File :01/83/050/00260/AM15/	RLA File :08/24/040/00025/AM15/	Lic.No/Date:0810131489 21.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written

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recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14011/62/2012-SO(Ch.II) dated 5.11.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Acid Black 210 (Dye content 50%)	1 Kg	1. 4,4 Diamino Sulphanilide (DASA)	0.145 Kg
		2. H Acid	0.176 Kg
		3. Para Nitro Aniline	0.076 Kg
		4. Meta Phenylene Diamine	0.060 Kg
		5. Soda Ash	0.175 Kg
		6. Sodium Nitrite	0.114 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:33/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
278 HQ File :01/83/050/00263/AM15/	RLA File :08/24/040/00467/AM14/	Lic.No/Date:0810131488 21.05.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

Case No.:26/10/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
279 HQ File :01/83/050/00256/AM15/	RLA File :08/24/040/00080/AM15/	Lic.No/Date:0810131575 22.05.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

Case No.:27/10/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:12/83-ALC1/2014 30.10.2014	Status:Case Deferred
280 HQ File :01/83/050/00257/AM15/	RLA File :08/24/040/00079/AM15/	Lic.No/Date:0810131574 22.05.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			


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281	Case No.: 45/10/83- ALC1/2014	Party Name: AGRO LIFE SCIENCE CORPORATION	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00275/AM15/	RLA File :02/24/040/00023/AM15/	Lic.No/Date:0210203418 22.05.2014	Defer Date:03.12.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.

282	Case No.: 28/10/83- ALC1/2014	Party Name: NOBLE ALCHEM (P) LTD	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00258/AM15/	RLA File :33/24/040/00001/AM15/	Lic.No/Date:3310029813 26.05.2014	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

283	Case No.: 8/12/83- ALC1/2014	Party Name: BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00407/AM15/	RLA File :50/24/040/00001/AM15/	Lic.No/Date:5010002091 27.05.2014	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

284	Case No.: 7/12/83- ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00406/AM15/	RLA File :08/24/040/00077/AM15/	Lic.No/Date:0810131836 28.05.2014	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

285	Case No.: 76/10/83- ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 12/83- ALC1/2014 30.10.2014	Status: Case Deferred
	HQ File :01/83/050/00306/AM15/	RLA File :08/24/040/00301/AM14/	Lic.No/Date:0810131938 30.05.2014	Defer Date:03.12.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.


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Case No.:6/12/83-ALC1/2014 Party Name:ARIES DYE CHEM INDUSTRIES, Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

286 HQ File :01/83/050/00405/AM15/ RLA File :08/24/040/00561/AM14/ Lic.No/Date:0810132104 03.06.2014 Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.

Case No.:44/10/83-ALC1/2014 Party Name:KALPAKA CHEMICALS PVT. LTD., Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Approved

287 HQ File :01/83/050/00274/AM15/ RLA File :35/24/040/00004/AM15/ Lic.No/Date:3510044421 04.06.2014 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/21/2014-Ch.II dated 3.6.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Activated Carbon with Acid Washed Granulized Steam	1 Kg	Raw Activated Carbon RC412	1.05 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:74/10/83-ALC1/2014 Party Name:MEGHMANI ORGANICS LTD Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

288 HQ File :01/83/050/00304/AM15/ RLA File :08/24/040/00057/AM15/ Lic.No/Date:0810132157 04.06.2014 Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.

Case No.:2/10/83-ALC1/2014 Party Name:CENTURY TEXTILES AND INDUSTRIES LTD Meet No/Date:12/83-ALC1/2014 30.10.2014 Status:Case Deferred

289 HQ File :01/83/050/00232/AM15/ RLA File :02/24/040/00026/AM15/ Lic.No/Date:0210203846 05.06.2014 Defer Date:03.12.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 3.11.2014. The case is re-listed for 3.12.2014.

290 Case No.:75/10/83- Party Name:MAHAK Meet No/Date:12/83- Status:Case


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ALC1/2014	DYECHEM INDUSTRIES	ALC1/2014 30.10.2014	Deferred
HQ File :01/83/050/00305/AM15/	RLA File :08/24/040/00014/AM15/	Lic.No/Date:0810132165 05.06.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.			

Case No.:42/10/83- ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00272/AM15/	RLA File :04/24/040/00049/AM15/	Lic.No/Date:0410158486 06.06.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.			

Case No.:43/10/83- ALC1/2014	Party Name:BANARAS BEADS LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00273/AM15/	RLA File :15/24/040/00008/AM15/	Lic.No/Date:1510021990 09.06.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.			

Case No.:79/10/83- ALC1/2014	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00309/AM15/	RLA File :08/24/040/00097/AM15/	Lic.No/Date:0810132298 12.06.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC (Chem Div). Re-listed for 3.12.2014.			

Case No.:2/6/83- ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00136/AM15/	RLA File :34/24/040/00054/AM15/	Lic.No/Date:3410040258 16.06.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.			

295 Case No.:71/10/83-	Party Name:SUDARSHAN	Meet No/Date:12/83-	Status:Case
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ALC1/2014	CHEMICAL INDUSTRIES LTD	ALC1/2014 30.10.2014	Deferred
HQ File :01/83/050/00301/AM15/	RLA File :31/83/040/00212/AM14/	Lic.No/Date:3110064414 17.06.2014	Defer Date:03.12.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

Case No.:3/12/83- ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00402/AM15/	RLA File :03/94/040/00312/AM15/	Lic.No/Date:0310786546 08.07.2014	Defer Date:03.12.2014
Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(PC.Div) on 13.11.2014. The case is re-listed for 3.12.2014.			

Case No.:4/12/83- ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00403/AM15/	RLA File :03/94/040/00311/AM15/	Lic.No/Date:0310786543 08.07.2014	Defer Date:03.12.2014
Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(PC.Div) on 13.11.2014. The case is re-listed for 3.12.2014.			

Case No.:1/10/83- ALC1/2014	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00229/AM15/	RLA File :31/83/040/00028/AM15/	Lic.No/Date:3110064594 23.07.2014	Defer Date:03.12.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.			

Case No.:4/10/83- ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
HQ File :01/83/050/00234/AM15/	RLA File :34/24/040/00112/AM15/	Lic.No/Date:3410040438 11.08.2014	Defer Date:03.12.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.			

300 Case No.:1/12/83-	Party Name:MODERN	Meet No/Date:12/83-	Status:Case
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 श्री सीताराम/ A. C. SRIVASTAVA
 संयुक्त प्रशासिका Joint DGFT
 विदेशी व्यापार प्रशासनालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/ Deptt. of Commerce
 नई दिल्ली/ New Delhi

ALC1/2014	INSECTICIDES LIMITED	ALC1/2014 30.10.2014	Deferred
HQ File :01/83/050/00400/AM15/	RLA File :30/24/040/00028/AM15/	Lic.No/Date:3010103121 29.08.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.			

Case No.:5/10/83- ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
301 HQ File :01/83/050/00235/AM15/	RLA File :08/24/040/00209/AM15/	Lic.No/Date:0810133189 02.09.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 3.12.2014.			

Case No.:80/10/83- ALC1/2014	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
302 HQ File :01/83/050/00310/AM15/	RLA File :09/24/040/00265/AM15/	Lic.No/Date:0910060916 04.09.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.			

Case No.:81/10/83- ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
303 HQ File :01/83/050/00311/AM15/	RLA File :03/94/040/00468/AM15/	Lic.No/Date:0310788930 09.09.2014	Defer Date:03.12.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 3.11.2014. The case is re-listed for 3.12.2014.			

Case No.:82/10/83- ALC1/2014	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:12/83- ALC1/2014 30.10.2014	Status:Case Deferred
304 HQ File :01/83/050/00312/AM15/	RLA File :04/24/040/00148/AM15/	Lic.No/Date:0410159374 11.09.2014	Defer Date:03.12.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 3.12.2014.			

305 Case No.:83/10/83-	Party Name:SIDDHI	Meet No/Date:12/83-	Status:Case
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